



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

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(DES - II SECTION)

#### MINUTES OF THE NORMS COMMITTEE- II

**MEETING No.** NC/2/MEET/Oct/202526/11

**DATED:** 10/10/2025

#### Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Oct/202526/11 dated 10/10/2025 of Norms Committee - II for the year 2025-26 was held on 10/10/2025 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

| Sl.No. | Name and Designation of Representatives | Department                 |
|--------|-----------------------------------------|----------------------------|
| 1      | SHRI S.K. BHATNAGAR, CONSULTANT (SKB)   | TECHNICAL CONSULTANT, DGFT |
| 2      | SHRI V.C. AGARWAL, CONSULTANT (TEC-3)   | TECHNICAL CONSULTANT, DGFT |

|                |                              |                            |
|----------------|------------------------------|----------------------------|
| 3              | SHRI R.K. JAISWAL, DO        | MHI                        |
| 4              | SHRI SHAISH KUMAR (TEC-1)    | TECHNICAL CONSULTANT, DGFT |
| 5              | SHRI S.K. JAIN, CONSULTANT   | DPIIT                      |
| IN ATTENDANCE: |                              |                            |
| 1              | SHRI SANJAY KUMAR , Dy. DGFT | DGFT                       |

**Case Details and Decision(s):**

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 1 / NC/2/MEET/Oct/202526/11                 |
| Case Status             | Case Approved                               |
| Party Name              | MUNDRA SOLAR PV LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00001378AM26                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat case basis for a similar case ratified in the meeting dated 16.07.2025 as per comments of (Tec-1 & Tec-3 & Consultant (SKB)), as under:

| SI. No. | EXPORT ITEMS                                | QUANTITY (In Numbers) | SI. No. | IMPORT ITEM                                                                                          | WASTAGE CLAIMED BY THE FIRM | QUANTITY TO BE ALLOWED             |
|---------|---------------------------------------------|-----------------------|---------|------------------------------------------------------------------------------------------------------|-----------------------------|------------------------------------|
| 1       | Solar modules/Panels (Bifacial) 500 Wp/unit | 100 Nos               | 1       | Solar cells of efficiency > 20%<br>(Thickness 120- 140 µm) (Photosensitive semiconductor devices)    | 10%                         | Net content in Export product +5%  |
|         |                                             |                       | 2       | Toughened (tempered) safety glass<br>(Up to 4 MM 2.70 SQM + /- 20 %)                                 | 20%                         | Net content in Export product + 6% |
|         |                                             |                       | 3       | Al Frame                                                                                             | 20%                         | Net content in Export product + 3% |
|         |                                             |                       | 4       | Junction Box (>1.5KV,25 A)                                                                           | 20%                         | Net content in Export product + 2% |
|         |                                             |                       | 5       | Encapsulant Film (EPE / POE / EVA) - Front & Back<br>(Thickness: 40 MM + / -15 % 2.77 SQM + /- 15 %) |                             | Net content in Export product + 5% |
|         |                                             |                       | 6       | Backsheet                                                                                            | 20%                         | Net content in Export              |

|  |  |  |  |    |                                                                                                  |                          |                                                                                                   |
|--|--|--|--|----|--------------------------------------------------------------------------------------------------|--------------------------|---------------------------------------------------------------------------------------------------|
|  |  |  |  |    | (Transparent<br>Pattern PVDF,<br>Thickness:<br>305 m +/- 10%)                                    |                          | product + 5%                                                                                      |
|  |  |  |  | 7  | InterConnect - Round<br>Wire (Welding wire)<br>(Dia : 0.25 MM+/-<br>0.1MM)                       | 5%                       | <b>2% of FOB value</b> (all<br>together) as these<br>import items are of<br>miscellaneous nature. |
|  |  |  |  | 8  | InterConnect- Edge<br>String (Bussing)<br>(Thickness :0.38mm<br>+/- 15%)                         | 5%                       |                                                                                                   |
|  |  |  |  | 9  | Air Sealing Tape Edge<br>(THICKNESS: 70m<br>+/-15% WIDTH :<br>50mm +/- 10%)                      | 5%                       |                                                                                                   |
|  |  |  |  | 10 | Sealant (Adhesive)                                                                               | 3%                       |                                                                                                   |
|  |  |  |  | 11 | Flux(Glaziers Putty):<br>Low VOC                                                                 | 3%                       |                                                                                                   |
|  |  |  |  | 12 | JB Potting A & B<br>(Sealant Base with<br>Catalyst)                                              | 3%                       |                                                                                                   |
|  |  |  |  | 13 | Cell Fix Tape (In rolls<br>of a width not<br>exceeding 20 cm)<br>Width:8~10 MM, Self<br>Adhesive | 3%                       |                                                                                                   |
|  |  |  |  | 14 | Pallets (Made of<br>corrugated paper or<br>paperboard)                                           | As per packing<br>Policy | As per packing Policy                                                                             |

**Note:**

- I. Export item will contain 66 nos. Cells/Module.  
 II. Specification of imported cells/import items will be same as used in Export Product.

III. Above ad-hoc norms is valid for 1 year only and after that it will be reviewed once their production processes stabilize.

RA concerned may take suitable consequential action accordingly.

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|-------------------------|---------------------------------------------|
| Case No.                | 2 / NC/2/MEET/Oct/202526/11                 |
| Case Status             | Case Approved                               |
| Party Name              | KING METAL WORKS                            |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM REVIW00001140AM26                   |
| RA File Number          | NA                                          |
| Licence No and Date     | 0310832190/14/10/2019                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/17/2024-TSW dated 09.10.2025, as under:

**Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.**

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 3 / NC/2/MEET/Oct/202526/11                 |
| Case Status             | Case Deferred                               |
| Party Name              | MAK CONTROLS AND SYSTEMS PRIVATE LIMITED    |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM REVIW00006463AM25                   |
| RA File Number          | 322404000136 AM20                           |
| Licence No and Date     | 3210079446/06/03/2020                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided to defer the case for further examination.

The case stands deferred.

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 4 / NC/2/MEET/Oct/202526/11                 |
| Case Status                          | Case Deferred                               |
| Party Name                           | CYPRESS INDUSTRIES INDIA PRIVATE LIMITED    |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM REVIW00004333AM25                   |
| RA File Number                       | 082404000131 AM21                           |
| Licence No and Date                  | 0810148328/14/08/2020                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                               | 5 / NC/2/MEET/Oct/202526/11                 |
| Case Status                                                                                            | Case Deferred                               |
| Party Name                                                                                             | MAK CONTROLS AND SYSTEMS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                         | HQRNORM REVIW00002150AM26                   |
| RA File Number                                                                                         | 322404000056 AM21                           |
| Licence No and Date                                                                                    | 3210079734/01/10/2020                       |
| Norms Committee Decision:                                                                              |                                             |
| The Committee considered the case as per agenda and decided to defer the case for further examination. |                                             |
| The case stands deferred.                                                                              |                                             |

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| Case No.                | 6 / NC/2/MEET/Oct/202526/11                 |
| Case Status             | Case Deferred                               |
| Party Name              | SHARBIN INTERNATIONAL                       |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM REVIW00007973AM24                   |

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|--------------------------------------|-----------------------|
| RA File Number                       | 082404000270 AM21     |
| Licence No and Date                  | 0810148964/02/11/2020 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                                                                                                                                                                                                              | 7 / NC/2/MEET/Oct/202526/11                 |
| Case Status                                                                                                                                                                                                           | Case Approved                               |
| Party Name                                                                                                                                                                                                            | NUCON AEROSPACE PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                               | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                        | HQRNORM APPLY 00075890AM21                  |
| RA File Number                                                                                                                                                                                                        | 09AA04004073 AM21                           |
| Licence No and Date                                                                                                                                                                                                   | 0911000249/03/02/2021                       |
| Norms Committee Decision:                                                                                                                                                                                             |                                             |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 09.10.2025, as under:                                                                           |                                             |
| <p><b>Note: The written recommendation as given by (MHI) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 8 / NC/2/MEET/Oct/202526/11                 |
| Case Status               | Case Deferred                               |
| Party Name                | MICAPLY                                     |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM REVIW00003707AM25                   |
| RA File Number            | 56AA04002898 AM21                           |
| Licence No and Date       | 5611000223/30/03/2021                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 9 / NC/2/MEET/Oct/202526/11                 |
| Case Status                          | Case Deferred                               |
| Party Name                           | MALHOTRA CABLES PRIVATE LIMITED             |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00184791AM22                  |
| RA File Number                       | 05AA04080546 AM22                           |
| Licence No and Date                  | 0511004769/15/09/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 10 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | YAMAHA MUSIC INDIA PRIVATE LIMITED          |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM REVIW00005662AM24                   |
| RA File Number                       | 05AA04091492 AM22                           |
| Licence No and Date                  | 0511005499/20/10/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                | 11 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Approved                               |
| Party Name              | PARAS LAMINATES PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM REVIW00005304AM25                   |
| RA File Number          | 05AA04098495 AM22                           |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0511006072/11/11/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as per comments of (Tec-1) dated 08.10.2025, as under:</p> <p style="text-align: center;"><b>With 8 % WASTAGE ON SOLID CONTENT BASIS</b></p> <p style="text-align: center;"><b>ITEM OF EXPORT: GLASS EPOXY LAMINATES: 1 KG</b></p> <p style="text-align: center;"><b>ITEMS OF IMPORT</b></p> <p>1. GLASS WOVEN FABRIC -210 GSM +/-2 %: 2.42 METER (WIDTH 1260 MM)(0.634 KG+/- 2 %)</p> <p>2. EPOXY RESIN VISCOS LIQUID (SOLID CONTENT; 80+/-1 %): <b>0.560 KG</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                       |

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|------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                     | 12 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | SHARBIN INTERNATIONAL                       |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                               | HQRNORM APPLY 00257417AM22                  |
| RA File Number                                                               | 08AA04035174 AM22                           |
| Licence No and Date                                                          | 0811003181/18/11/2021                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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| Case No.    | 13 / NC/2/MEET/Oct/202526/11 |
| Case Status | Case Deferred                |
| Party Name  | SHERA METAL PRIVATE LIMITED  |

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| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00289421AM22                  |
| RA File Number                       | 13AX04000012 AM22                           |
| Licence No and Date                  | 1311000840/17/12/2021                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 14 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | ZERO1 TEKTRONICS LLP                        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00307301AM22                  |
| RA File Number                       | 52AX04000024 AM22                           |
| Licence No and Date                  | 5211001807/04/01/2022                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 15 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | ALUCRAFT MANUFACTURING & MARKETING LLP      |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00396423AM22                  |
| RA File Number                       | 10AX04000088 AM22                           |
| Licence No and Date                  | 1011000981/22/03/2022                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No. | 16 / NC/2/MEET/Oct/202526/11 |
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| Case Status                          | Case Deferred                                    |
| Party Name                           | TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025      |
| HQ File Number                       | HQRNORM REVIW00006430AM25                        |
| RA File Number                       | 07AX04000445 AM22                                |
| Licence No and Date                  | 0711003573/01/04/2022                            |
| Norms Committee Decision:            |                                                  |
| Case deferred for the comments of TE |                                                  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                         | 17 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                                                                                                                                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                       | SUKRUT ELECTRIC COMPANY PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00002779AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                   | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                              | 3111001241/07/04/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                        |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-3) dated 10.10.2025, as under:</p> <p><b>Import: Net to Net as per GN4</b></p> <p><b>Note:</b> Spares, if any, will be allowed as per policy for import of spares.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 18 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Deferred                               |
| Party Name              | R R KABEL LIMITED                           |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00000725AM23                  |

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|--------------------------------------|-----------------------|
| RA File Number                       | 03AX04000621 AM23     |
| Licence No and Date                  | 0311014660/12/05/2022 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 19 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | R R KABEL LIMITED                           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001145AM23                  |
| RA File Number                       | 03AX04000761 AM23                           |
| Licence No and Date                  | 0311015190/02/06/2022                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                           | 20 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                         | UNIVERSAL FLEXIBLES PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM REVIW00001109AM26                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                     | 07AX04000372 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                | 0711004306/15/06/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                          |                                             |
| <p>The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 06.10.2025 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                             | 21 / NC/2/MEET/Oct/202526/11                   |
| Case Status                          | Case Deferred                                  |
| Party Name                           | ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025    |
| HQ File Number                       | HQRNORM REVIW00002501AM26                      |
| RA File Number                       | 07AX04000566 AM23                              |
| Licence No and Date                  | 0711005066/20/08/2022                          |
| Norms Committee Decision:            |                                                |
| Case deferred for the comments of TE |                                                |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 22 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | UNIVERSAL FLEXIBLES PRIVATE LIMITED         |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM REVIW00001113AM26                   |
| RA File Number                       | 07AX04000857 AM23                           |
| Licence No and Date                  | 0711005275/19/09/2022                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 23 / NC/2/MEET/Oct/202526/11                |
| Case Status               | Case Deferred                               |
| Party Name                | RENEWSYS INDIA PRIVATE LIMITED              |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM REVIW00001632AM26                   |
| RA File Number            | 07AX04000937 AM23                           |
| Licence No and Date       | 0711005336/27/09/2022                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 24 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | RAYZON SOLAR LIMITED                        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM REVIW00000503AM26                   |
| RA File Number                       | 52AX04001652 AM23                           |
| Licence No and Date                  | 5211003339/28/09/2022                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 25 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00003534AM23                  |
| RA File Number                       | 342404000397 AM20                           |
| Licence No and Date                  | 3411002865/04/10/2022                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 26 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Approved                               |
| Party Name              | PARAS LAMINATES PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00003682AM23                  |
| RA File Number          | 05AX04001918 AM23                           |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0511015290/13/10/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 08.10.2025, as under:</p> <p><b>WITH 8 % WASTAGE ON SOLID CONTENT BASIS</b></p> <p><b>ITEM OF EXPORT: GLASS EPOXY LAMINATES: 1 KG</b></p> <p><b>ITEMS OF IMPORT:</b></p> <p>1. GLASS WOVEN FABRIC -210 GSM +/-2 %: 2.42 METER (WIDTH 1260 MM) <b>(0.634 KG+/- 2 %)</b></p> <p>2. EPOXY RESIN VISCOS LIQUID (SOLID CONTENT; 80+/-1 %): <b>0.560 KG</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                       |

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| Case No.                                                                     | 27 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | MALHOTRA CABLES PRIVATE LIMITED             |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                               | HQRNORM APPLY 00004934AM23                  |
| RA File Number                                                               | 05AX04002674 AM23                           |
| Licence No and Date                                                          | 0511016300/12/12/2022                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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| Case No. | 28 / NC/2/MEET/Oct/202526/11 |
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| Case Status                          | Case Deferred                               |
| Party Name                           | MALHOTRA CABLES PRIVATE LIMITED             |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00005724AM23                  |
| RA File Number                       | 05AX04003007 AM23                           |
| Licence No and Date                  | 0511016864/13/01/2023                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 29 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | RAMKRISHNA FORGINGS LTD                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006514AM23                  |
| RA File Number                       | 02AX04000635 AM23                           |
| Licence No and Date                  | 0211003899/22/02/2023                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                      | 30 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                    | RENEWSYS INDIA PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                       | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                | HQRNORM REVIW00001635AM26                   |
| RA File Number                                                                                                                                | 07AX04000181 AM24                           |
| Licence No and Date                                                                                                                           | 0711007561/12/05/2023                       |
| Norms Committee Decision:                                                                                                                     |                                             |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-3) dated 10.10.2025, as under: |                                             |

The firm has represented that description of Export Product & import items may be corrected as per shipping bill and bill of entry as RA has objected to the amendments done by NC. Description of EP & some of import items were amended to include specifications as the details in AA were generic. Details in shipping bill and bill of entry also include specifications and description of EP can be amended as per shipping bill & import items 1, 2 & 4 as per bill of entry. Amended details can be accounted for EO fulfillment.

**Note:**

- I. There will be no change in qty. allowed.
- II. There will be no change in other items.

RA concerned may take suitable consequential action accordingly.

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| Case No.                | 31 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Approved                               |
| Party Name              | RENEWSYS INDIA PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM REVIW00001336AM26                   |
| RA File Number          | 07AX04000545 AM24                           |
| Licence No and Date     | 0711008517/10/07/2023                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-3) dated 10.10.2025, as under:

The firm has represented that description of Export Product & import items may be corrected as per shipping bill and bill of entry as RA has objected to the amendments done by NC. Description of EP & some of import items were amended to include specifications as the details in AA were generic. Details in shipping bill and bill of entry also include specifications and description of EP can be amended as per shipping bill & import items 1, 2 & 4 as per bill of entry. Amended details can be accounted for EO fulfillment.

**Note:**

- I. There will be no change in qty. allowed.

II. There will be no change in other items.

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 32 / NC/2/MEET/Oct/202526/11                        |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Case Approved                                       |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | CABLEX CONNECTIVITY SOLUTIONS INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025         |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00004601AM24                          |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 31AX04000098 AM24                                   |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 3111002507/24/07/2023                               |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/73/2024-TSW dated 09.10.2025, as under:</p> <p>I. Quantity of import items at <b>SNo.1 to 3, 7, 10 to 12, 18, 19, 22 &amp; 23</b> may be allowed on <b>net to net basis</b> with accountability clause.</p> <p>II. Quantity of import item at <b>SI.No. 8</b> may be allowed as <b>1.01 Mtr/Mtr.</b> content in the export item as claimed by the firm.</p> <p>III. Quantity of import items at <b>SI.No. 4 to 6, 9, 13 to 17, 20 &amp; 21</b> may be allowed as <b>1.02 Mtr/Mtr.</b> content in the export item.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                                     |

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| Case No.                | 33 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Deferred                               |
| Party Name              | R T JAIN AND COMPANY                        |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00004961AM24                  |
| RA File Number          | 03AX04002034 AM24                           |
| Licence No and          | 0311026177/09/08/2023                       |

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| Date                                                                                                                                                                                                                       |  |
| <p>Norms Committee Decision:</p> <p>The Committee reviewed the case as per the agenda and decided to seek clarification from the RA on the reason for the redemption of this license.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                     | 34 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                               | HQRNORM APPLY 00005004AM24                  |
| RA File Number                                                               | 34AX04000742 AM23                           |
| Licence No and Date                                                          | 3411004015/11/08/2023                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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| Case No.                                                                     | 35 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | BIOURJA ENERGY ALLOYS PRIVATE LIMITED       |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                               | HQRNORM APPLY 00005837AM24                  |
| RA File Number                                                               | 56AX04000271 AM24                           |
| Licence No and Date                                                          | 5611002206/25/09/2023                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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| Case No. | 36 / NC/2/MEET/Oct/202526/11 |
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| Case Status                          | Case Deferred                               |
| Party Name                           | VISIONOVA MULTISOURCE PRIVATE LIMITED       |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM REVIW00006637AM25                   |
| RA File Number                       | 33AX04000062 AM24                           |
| Licence No and Date                  | 3311001523/26/09/2023                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 37 / NC/2/MEET/Oct/202526/11                        |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Approved                                       |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | CABLEX CONNECTIVITY SOLUTIONS INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025         |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00006636AM24                          |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 31AX04000207 AM24                                   |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 3111002769/06/11/2023                               |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                     |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/73/2024-TSW dated 09.10.2025, as under:</p> <p>I. Quantity of import items at <b>SI.No. 1 to 3, 9 to 11, 17, 18, 21 &amp; 22</b> may be allowed on net to net basis with accountability clause.</p> <p>II. Quantity of import item at <b>SI.No.7</b> may be allowed as <b>1.01 Mtr/Mtr.</b> content in the export item as claimed by the firm.</p> <p>III. Quantity of import items at <b>SI.No.4 to 6, 12 to 16, 19 &amp; 20</b> may be allowed as <b>1.02 Mtr/Mtr.</b> content in the export item.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                                     |

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| Case No.    | 38 / NC/2/MEET/Oct/202526/11 |
| Case Status | Case Deferred                |

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| Party Name                           | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006666AM24                  |
| RA File Number                       | 04AX04000670 AM24                           |
| Licence No and Date                  | 0411006284/06/11/2023                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                 | 39 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                              | Case Deferred                               |
| Party Name                                                                                                               | ANAND ENGINEERING PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                  | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                           | HQRNORM APPLY 00006930AM24                  |
| RA File Number                                                                                                           | 04AX04000713 AM24                           |
| Licence No and Date                                                                                                      | 0411006436/20/11/2023                       |
| Norms Committee Decision:                                                                                                |                                             |
| The Committee considered the case as per agenda and decided to call for <b>Personal Hearing</b> in the upcoming meeting. |                                             |
| The case stands deferred.                                                                                                |                                             |

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| Case No.                  | 40 / NC/2/MEET/Oct/202526/11                |
| Case Status               | Case Deferred                               |
| Party Name                | BHIWADI CYLINDERS PRIVATE LIMITED           |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00007487AM24                  |
| RA File Number            | 05AX04002950 AM24                           |
| Licence No and Date       | 0511022790/20/12/2023                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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| Case No.                             | 41 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | FEX FOUNDRY ALLOYS PRIVATE LIMITED          |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00007943AM24                  |
| RA File Number                       | 05AX04003161 AM24                           |
| Licence No and Date                  | 0511023232/12/01/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 42 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | HINDALCO INDUSTRIES LIMITED                 |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM REVIW00006373AM25                   |
| RA File Number                       | 02AX04000608 AM24                           |
| Licence No and Date                  | 0211005777/17/01/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                | 43 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Approved                               |
| Party Name              | STERLITE ELECTRIC LIMITED                   |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00008182AM24                  |
| RA File Number          | 03AX04004872 AM24                           |

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| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0311030482/29/01/2024 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/3/2019-TSW dated 24.09.2025, as under:</p> <ol style="list-style-type: none"> <li>I. Net weight of export items at <b>SI.No.1&amp; 2</b> may be specified as <b>213.1 MT &amp; 989.1 MT</b> respectively.</li> <li>II. Quantity of import item at <b>SI.No.1</b> (i.e. Aluminium Ingot) may be allowed as <b>1.02 Kgs/Kg</b> content in the export item at <b>SI.No.1</b>.</li> <li>III. Quantity of import item at <b>SI.No.2</b> (i.e. Steel Core 7/3.454 MM) may be allowed as <b>56.459 MT (101 Kms.) 1.01 Kgs/Kg</b> content in the export item at <b>SI.No.1</b> as claimed by the firm.</li> <li>IV. Quantity of import item at <b>SI.No.3</b> (i.e. Aluminium Ingot) may be allowed as <b>1.02 Kgs/Kg</b> content in the export item at <b>SI No.2</b>.</li> <li>V. Quantity of import item at <b>SI.No.4</b> (i.e. ACCC Composite Core) may be allowed as <b>79.386 MT (1515 Kms) 1.01 Kgs./Km</b> content in the export item at <b>SI No.2</b> as claimed by the firm.</li> </ol> <p>RA concerned may take suitable consequential action accordingly.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 44 / NC/2/MEET/Oct/202526/11                        |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                                       |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | CABLEX CONNECTIVITY SOLUTIONS INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025         |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00008381AM24                          |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 31AX04000309 AM24                                   |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 3111003066/06/02/2024                               |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/73/2024-TSW dated 09.10.2025, as under:</p> <ol style="list-style-type: none"> <li>I. Quantity of import items at <b>SI No. 1 to 3, 9 to 11, 17, 18, 21 &amp; 22</b> may be allowed on <b>net to net basis</b> with accountability clause.</li> <li>II. Quantity of import item at <b>SI No. 7</b> may be allowed as <b>1.01 Mtr/Mtr.</b> content in the export item as claimed by the firm.</li> <li>III. Quantity of import items at <b>SI No. 4 to 6, 8, 12 to 16, 19 &amp; 20</b> may be allowed as <b>1.02 Mtr/Mtr.</b> content in the export item.</li> </ol> |                                                     |

RA concerned may take suitable consequential action accordingly.

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| Case No.                             | 45 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | CAPITAL DYEING AND KNITTING MILL            |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00008656AM24                  |
| RA File Number                       | 05AX04003677 AM24                           |
| Licence No and Date                  | 0511024059/20/02/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 46 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | STERLITE ELECTRIC LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00009060AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 03AX04005684 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0311032053/12/03/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/3/2019-TSW dated 09.09.2025, as under:</p> <ol style="list-style-type: none"> <li>I. Net weight of export items at <b>Sl.No.1 to 3</b> may be specified as <b>2758.50 MT; 294.3 MT &amp; 975 MT</b> respectively.</li> <li>II. Quantity of import item at <b>Sl.No.1</b> (i.e. Aluminium Wire Rod) may be allowed as <b>1.01 Kgs/Kg</b> content in the export item at <b>Sl No.1.</b></li> <li>III. Quantity of import item at <b>Sl.No.2</b> (i.e. Steel Core 7/3.454 MM) may be allowed as <b>1.01 Kgs/Kg</b> content in the export item at <b>Sl.No.1</b> as claimed by the firm.</li> <li>IV. Quantity of import item at <b>Sl.No.3</b> (i.e. Aluminium Wire Rod) may be allowed as <b>1.01 Kgs/Kg</b> content in the export item at <b>Sl.No.2.</b></li> </ol> |                                             |

- V. Quantity of import item at **SI.No.4** (i.e. Steel Core 7/3.454 MM) may be allowed as **1.01 Kgs. /Km** content in the export item at **SI.No.2** as claimed by the firm.
- VI. Quantity of import item at **SI.No.5** (i.e. Aluminium Wire Rod) may be allowed as **1.01 Kgs/Kg** content in the export item at **SI.No.3**.
- VII. Quantity of import item at **SI.No.6** (i.e. Steel Core 7/3.454 MM) may be allowed as **1.01Kgs/Kg** content in the export item at **SI.No.3** as claimed by the firm.

RA concerned may take suitable consequential action accordingly.

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| Case No.                             | 47 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | MITUL INDUSTRIES                            |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00009147AM24                  |
| RA File Number                       | 05AX04003278 AM24                           |
| Licence No and Date                  | 0511024532/15/03/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 48 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | TAG CORPORATION                             |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00009233AM24                  |
| RA File Number                       | 04AX04001123 AM24                           |
| Licence No and Date                  | 0411007137/20/03/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 49 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | HONYLITE PRIVATE LIMITED                    |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM REVIW00002344AM26                   |
| RA File Number                       | 05AX04004096 AM24                           |
| Licence No and Date                  | 0511024752/01/04/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 50 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000232AM25                  |
| RA File Number                       | 04AX04000010 AM25                           |
| Licence No and Date                  | 0411007266/15/04/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 51 / NC/2/MEET/Oct/202526/11                |
| Case Status               | Case Withdrawn                              |
| Party Name                | MICAPLY                                     |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00000358AM25                  |
| RA File Number            | 56AX04000020 AM25                           |
| Licence No and Date       | 5611002897/22/04/2024                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda and decided to withdraw the application vide letter dated 08.08.2025 on BO Portal.

The case stands **Withdrawn**.

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| Case No.                                                                                                                           | 52 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                        | Case Withdrawn                              |
| Party Name                                                                                                                         | MICAPLY                                     |
| Meeting Number and Date                                                                                                            | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                     | HQRNORM APPLY 00000538AM25                  |
| RA File Number                                                                                                                     | 56AX04000031 AM25                           |
| Licence No and Date                                                                                                                | 5611002924/03/05/2024                       |
| Norms Committee Decision:                                                                                                          |                                             |
| The Committee considered the case as per agenda and decided to withdraw the application vide letter dated 24.09.2025 on BO Portal. |                                             |
| The case stands <b>Withdrawn</b> .                                                                                                 |                                             |

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|--------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                 | 53 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                              | Case Deferred                               |
| Party Name                                                                                                               | ATLAS TRANSFORMERS INDIA LIMITED            |
| Meeting Number and Date                                                                                                  | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                           | HQRNORM APPLY 00000638AM25                  |
| RA File Number                                                                                                           | 34AX04001003 AM24                           |
| Licence No and Date                                                                                                      | 3411004907/09/05/2024                       |
| Norms Committee Decision:                                                                                                |                                             |
| The Committee considered the case as per agenda and decided to call for <b>Personal Hearing</b> in the upcoming meeting. |                                             |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 54 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | LASER POWER & INFRA PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00000660AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 02AX04000756 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0211006538/10/05/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.</p> <p>II. Material balancing viz. net content of each imported and indigenous input, export product wise.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                     | 55 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | SYRMA SGS TECHNOLOGY LIMITED                |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                               | HQRNORM APPLY 00001136AM25                  |
| RA File Number                                                               | 03AX04005954 AM24                           |
| Licence No and Date                                                          | 0311034396/05/06/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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|--------------------------------------|--------------------------------------------------|
| Case No.                             | 56 / NC/2/MEET/Oct/202526/11                     |
| Case Status                          | Case Deferred                                    |
| Party Name                           | TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025      |
| HQ File Number                       | HQRNORM REVIW00001239AM26                        |
| RA File Number                       | 07AX04000314 AM25                                |
| Licence No and Date                  | 0711011471/05/06/2024                            |
| Norms Committee Decision:            |                                                  |
| Case deferred for the comments of TE |                                                  |

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|--------------------------------------|-----------------------------------------------------|
| Case No.                             | 57 / NC/2/MEET/Oct/202526/11                        |
| Case Status                          | Case Deferred                                       |
| Party Name                           | SINGHANIA ALU FOIL CONTAINERS MANUFACTURING COMPANY |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025         |
| HQ File Number                       | HQRNORM APPLY 00001203AM25                          |
| RA File Number                       | 05AX04000539 AM25                                   |
| Licence No and Date                  | 0511025986/10/06/2024                               |
| Norms Committee Decision:            |                                                     |
| Case deferred for the comments of TE |                                                     |

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|---------------------------|---------------------------------------------|
| Case No.                  | 58 / NC/2/MEET/Oct/202526/11                |
| Case Status               | Case Deferred                               |
| Party Name                | PARVEEN INDUSTRIES PVT LTD                  |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00001209AM25                  |
| RA File Number            | 03AX04001006 AM25                           |
| Licence No and Date       | 0311034473/10/06/2024                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 59 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | STERLITE ELECTRIC LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00001924AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 03AX04001774 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0311035474/15/07/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/3/2019-TSW dated 24.09.2025, as under:</p> <p style="text-align: center;"><b>Note: The written recommendation as given by Consultant (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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|------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                     | 60 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                               | HQRNORM APPLY 00001950AM25                  |
| RA File Number                                                               | 04AX04000305 AM25                           |
| Licence No and Date                                                          | 0411007798/16/07/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 61 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001951AM25                  |
| RA File Number                       | 04AX04000306 AM25                           |
| Licence No and Date                  | 0411007802/16/07/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 62 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | STERLITE ELECTRIC LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00002302AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 03AX04002188 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0311036077/05/08/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/3/2019-TSW dated 09.09.2025, as under:</p> <ol style="list-style-type: none"> <li>I. Net weight of export items at <b>Sl.No.1 to 3</b> may be specified as <b>1396.74 MT,166.400 MT &amp; 232.35 MT</b> respectively.</li> <li>II. Quantity of import item at <b>Sl.No.1 (i.e. Primary Unalloyed Aluminium)</b> may be allowed as <b>1.02 Kgs/Kg</b> content in the export item at <b>Sl.No.1</b>, taking clue from <b>SION C-1394</b>.</li> <li>III. Quantity of import item at <b>Sl.No.2</b> (i.e. Magnesium) may be allowed as <b>1.10 Kgs/Kg</b> content in the in the export item at <b>Sl.No.1</b>, taking clue from <b>SION C-1394</b></li> <li>IV. Quantity of import item at <b>Sl.No.3</b> (i.e. Silicon) may be allowed as <b>1.075 Kgs/Kg</b> content in the export item at <b>Sl.No.1</b>, taking clue from <b>SION C-1394</b>.</li> <li>V. Quantity of import item at <b>Sl.No.4</b> (i.e. Overhead Conductor Grease) may be allowed up to <b>2% of FOB value</b> of export item at <b>Sl.No.1</b>.</li> <li>VI. Quantity of import item at <b>Sl.No.5</b> (i.e. Primary Unalloyed Aluminium) may be allowed as <b>1.02 Kgs/Kg</b> content in the export item at <b>Sl.No.2</b>, taking clue from <b>SION C-1394</b>.</li> <li>VII. Quantity of import items at <b>Sl. No. 6</b> (i.e. Magnesium) may be allowed as <b>1.10</b></li> </ol> |                                             |

**Kgs/Kg** content in the in the export item at **SI No.2**, taking clue from **SION C-1394**.

VIII. Quantity of import items at **SI. No. 7** (i.e. Silicon) may be allowed as **1.075 Kgs/Kg** content in the export item at **SI No.2**, taking clue from **SION C-1394**.

IX. Quantity of import item at **SI. No. 8** (i.e. Overhead Conductor Grease) may be allowed up to **2% of FOB value** of export item at **SI.No.2**.

X. Quantity of import item at **SI.No.9** (i.e. Aluminium Wire Rod) may be allowed as **1.01 Kgs/Kg** content in the export item at **SI.No.3**.

XI. Quantity of import items at **SI. No. 10** (i.e. High Carbon Steel Wire/Rod) may be allowed as **1.02 Kgs/Kg** content in the export item at **SI.No.3**.

RA concerned may take suitable consequential action accordingly.

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| Case No.                             | 63 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002671AM25                  |
| RA File Number                       | 03AX04002543 AM25                           |
| Licence No and Date                  | 0311036603/23/08/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 64 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | SYRMA SGS TECHNOLOGY LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002784AM25                  |
| RA File Number                       | 03AX04002644 AM25                           |
| Licence No and Date                  | 0311036796/02/09/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 65 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | SYRMA SGS TECHNOLOGY LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002786AM25                  |
| RA File Number                       | 03AX04002618 AM25                           |
| Licence No and Date                  | 0311036798/02/09/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 66 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002929AM25                  |
| RA File Number                       | 04AX04000511 AM25                           |
| Licence No and Date                  | 0411008195/09/09/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 67 / NC/2/MEET/Oct/202526/11                |
| Case Status               | Case Deferred                               |
| Party Name                | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00002930AM25                  |
| RA File Number            | 04AX04000518 AM25                           |
| Licence No and Date       | 0411008196/09/09/2024                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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|-------------------------|---------------------------------------------|
| Case No.                | 68 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Approved                               |
| Party Name              | CHLORIDE METALS LIMITED                     |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00002965AM25                  |
| RA File Number          | 02AX04000376 AM25                           |
| Licence No and Date     | 0211007264/10/09/2024                       |

**Norms Committee Decision:**

The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023 and as per the comments of Consultant(SKB) dated 09.10.2025, as under:

| Sl No | Item of Export | Quantity    | Item of Import             | Wastage to be allowed                                               |
|-------|----------------|-------------|----------------------------|---------------------------------------------------------------------|
| 1     | PURE LEAD      | 2493.31 MTS | LEAD SCRAP ISRI CODE RAINS | <b>WASTAGE @6% ON THE NET CONTENT OF LEAD IN THE EXPORT PRODUCT</b> |

**NOTE:**

- I. As per the certificate of analysis, imported lead scrap has 51-52% lead content.
- II. Pure lead should be in the form of Lead Ingots.
- III. The Company has to produce a Certificate of Analysis (COA) from the Customs Authorized laboratory/Supplier on the net content of lead in the imported item and also Consent to Operate from MoEF & CC/CPCB/SPCB for processing of lead scrap (RAINS) for manufacturing of pure lead ingots, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

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| Case No.                                                                                                                                                                                          | 69 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                        | ANAND ENGINEERING PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                           | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                    | HQRNORM APPLY 00003066AM25                  |
| RA File Number                                                                                                                                                                                    | 04AX04000540 AM25                           |
| Licence No and Date                                                                                                                                                                               | 0411008234/16/09/2024                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to call for <b>Personal Hearing</b> in the upcoming meeting.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                     | 70 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | SYRMA SGS TECHNOLOGY LIMITED                |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                               | HQRNORM APPLY 00003194AM25                  |
| RA File Number                                                               | 03AX04003027 AM25                           |
| Licence No and Date                                                          | 0311037288/20/09/2024                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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| Case No.                | 71 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Deferred                               |
| Party Name              | GMT PIPES & TUBES PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM REVIW00005462AM25                   |

|                                      |                       |
|--------------------------------------|-----------------------|
| RA File Number                       | 08AX04001025 AM25     |
| Licence No and Date                  | 0811012757/27/09/2024 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 72 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | FIBREZONE INDIA                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00003455AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 08AX04001026 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0811012804/03/10/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Detail technical note on manufacturing process including the relevant flow sheet.</li> <li>II. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> <li>V. Use of export product.</li> <li>VI. CIF value of items of import as per bill of entry &amp; scrap value as per tax invoice.</li> </ol> <p>The case stands deferred.</p> |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 73 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00003645AM25                  |
| RA File Number                       | 34AX04000512 AM25                           |
| Licence No and Date                  | 3411005536/15/10/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 74 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00003686AM25                  |
| RA File Number                       | 34AX04000573 AM25                           |
| Licence No and Date                  | 3411005547/16/10/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                 | 75 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                              | Case Deferred                               |
| Party Name                                                                                                               | ANAND ENGINEERING PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                  | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                           | HQRNORM APPLY 00003830AM25                  |
| RA File Number                                                                                                           | 04AX04000677 AM25                           |
| Licence No and Date                                                                                                      | 0411008455/23/10/2024                       |
| Norms Committee Decision:                                                                                                |                                             |
| The Committee considered the case as per agenda and decided to call for <b>Personal Hearing</b> in the upcoming meeting. |                                             |

The case stands deferred.

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|--------------------------------------|------------------------------------------------|
| Case No.                             | 76 / NC/2/MEET/Oct/202526/11                   |
| Case Status                          | Case Deferred                                  |
| Party Name                           | ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025    |
| HQ File Number                       | HQRNORM APPLY 00004139AM25                     |
| RA File Number                       | 05AX04002441 AM25                              |
| Licence No and Date                  | 0511028922/14/11/2024                          |
| Norms Committee Decision:            |                                                |
| Case deferred for the comments of TE |                                                |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 77 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | LUMINO INDUSTRIES LIMITED                   |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00004150AM25                  |
| RA File Number                       | 02AX04000513 AM25                           |
| Licence No and Date                  | 0211007606/14/11/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 78 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Deferred                               |
| Party Name              | VIRAJ PROFILES PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00004183AM25                  |

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|--------------------------------------|-----------------------|
| RA File Number                       | 03AX04004107 AM25     |
| Licence No and Date                  | 0311038781/18/11/2024 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 79 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | M&M FASTENERS INDIA                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00004320AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 07AX04001318 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 0711012876/23/11/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Detail technical note on manufacturing process including the relevant flow sheet.</li> <li>II. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.</li> <li>III. Weight of each Export Product.</li> <li>IV. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>V. Use of export product.</li> <li>VI. CIF value of items of import as per bill of entry.</li> <li>VII. Scrap value as per tax invoice.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No. | 80 / NC/2/MEET/Oct/202526/11 |
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| Case Status                          | Case Deferred                               |
| Party Name                           | AEQUS COOKWARE PRIVATE LIMITED              |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00004355AM25                  |
| RA File Number                       | 07AX04001360 AM25                           |
| Licence No and Date                  | 0711012892/26/11/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 81 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | PARAMOUNT COMMUNICATIONS LIMITED            |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00004379AM25                  |
| RA File Number                       | 05AX04002699 AM25                           |
| Licence No and Date                  | 0511029259/27/11/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 82 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | USHA POWER & TRANSMISSION PRIVATE LIMITED   |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00004409AM25                  |
| RA File Number                       | 02AX04000551 AM25                           |
| Licence No and Date                  | 0211007679/28/11/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|-------------------------|------------------------------------------------|
| Case No.                | 83 / NC/2/MEET/Oct/202526/11                   |
| Case Status             | Case Approved                                  |
| Party Name              | ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025    |
| HQ File Number          | HQRNORM APPLY 00004419AM25                     |
| RA File Number          | 07AX04001294 AM25                              |
| Licence No and Date     | 0711012922/29/11/2024                          |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 09.10.2025, as under:

| SL NO | ITEM OF EXPORT                                                                                     | QUANTITY    | ITEM OF IMPORT & QUANTITY APPLIED                                             | WASTAGE TO BE ALLOWED                                        |
|-------|----------------------------------------------------------------------------------------------------|-------------|-------------------------------------------------------------------------------|--------------------------------------------------------------|
| 1     | Unrefined lead alloy ingots (Lead calcium Alloy) (Net content of 3500 MTS lead and 70 MTS Calcium) | 3570.00 MTS | Lead Scrap in Crushed (Powder) Form with at least 60 per cent of lead content | 1.06 KG/KG ON THE NET CONTENT OF LEAD IN THE EXPORT PRODUCT. |
| 2     | Lead Ingots 99.97 per cent Purity Min (Net content of import in export is 3498.95 MTS)             | 3500.00 MTS | Lead Scrap in Crushed (Powder) Form with at least 60 per cent of lead content | 1.06 KG/KG ON THE NET CONTENT OF LEAD IN THE EXPORT PRODUCT. |

**Note:** the company has to produce a certificate of analysis (COA) from the customs authorized laboratory/supplier on the net content of lead in the imported items and also consent to operate from MOEF&CC/CPCB/SPCB for processing of lead scrap in crushed form (powder) for manufacturing of unrefined lead alloy ingots and lead ingots, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

|                         |                                                |
|-------------------------|------------------------------------------------|
| Case No.                | 84 / NC/2/MEET/Oct/202526/11                   |
| Case Status             | Case Approved                                  |
| Party Name              | ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025    |
| HQ File Number          | HQRNORM APPLY 00004420AM25                     |
| RA File Number          | 07AX04001228 AM25                              |
| Licence No and Date     | 0711012923/29/11/2024                          |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 10.10.2025, as under:

| SL NO | ITEM OF EXPORT                                                                           | QUANTITY    | ITEM OF IMPORT & QUANTITY APPLIED                                                              | WASTAGE TO BE ALLOWED                                               |
|-------|------------------------------------------------------------------------------------------|-------------|------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|
| 1     | Lead Ingots 99.97 Percentage Purity Min (Net content of lead is 549.835 MTS)             | 550.00 MTS  | Lead Acid Battery Scrap (as per ISRI CODE Rains) LEAD CONTENT BETWEEN 50% TO 65% (AVERAGE 55%) | <b>1.06 KG/KG ON THE NET CONTENT OF LEAD IN THE EXPORT PRODUCT.</b> |
| 2     | Unrefined lead alloy (Lead calcium Alloy) (Net content of lead is 1100 MTS)              | 1122.00 MTS | Lead Acid Battery Scrap (as per ISRI Code Rains) LEAD CONTENT BETWEEN 50% TO 65% (AVERAGE 55%) | <b>1.06 KG/KG ON THE NET CONTENT OF LEAD IN THE EXPORT PRODUCT.</b> |
| 3     | Lead Alloy in the form of Ingots (Lead Antimony Alloy) (Net content of Lead is 3850 MTS) | 4119.50 MTS | Lead Acid Battery Scrap (as per ISRI Code Rains) LEAD CONTENT BETWEEN 50% TO 65% (AVERAGE 55%) | <b>1.06 KG/KG ON THE NET CONTENT OF LEAD IN THE EXPORT PRODUCT.</b> |

**Note:** the company has to produce a certificate of analysis (COA) from the customs authorized laboratory/supplier on the net content of lead in the imported items and also consent to operate

from MOEF&CC/CPCB/SPCB for processing of lead scrap (rains) for manufacturing of refined lead ingots, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 85 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | MAA PANEL (INDIA) PRIVATE LIMITED           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00004488AM25                  |
| RA File Number                       | 08AX04001403 AM25                           |
| Licence No and Date                  | 0811013367/02/12/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                             | 86 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                           | METALLOYS RECYCLING LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                       | HQRNORM APPLY 00004597AM25                  |
| RA File Number                                                                                                                                                                                                                                       | 03AX04004079 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                  | 0311039409/06/12/2024                       |
| Norms Committee Decision:                                                                                                                                                                                                                            |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:                                                                                     |                                             |
| <p>I. What is the reason for writing the word Secondary in the item of export?</p> <p>II. Submit mill test reports of the item of export and import.</p> <p>III. What is the problem if the export product description is aluminum alloy ingots?</p> |                                             |

The case stands deferred.

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 87 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | SKIPPER LIMITED                             |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00004606AM25                  |
| RA File Number                       | 02AX04000568 AM25                           |
| Licence No and Date                  | 0211007741/06/12/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 88 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | MAA PANEL (INDIA) PRIVATE LIMITED           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00004706AM25                  |
| RA File Number                       | 08AX04001532 AM25                           |
| Licence No and Date                  | 0811013474/12/12/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 89 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Approved                               |
| Party Name              | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00004750AM25                  |

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| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 04AX04000865 AM25     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0411008711/13/12/2024 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 09.10.2025, as under:</p> <p><b>ITEM OF EXPORT</b></p> <p>ROTAR BLADE FOR WIND TURBINE - 50 NOS</p> <p>IN THE <b>DESCRIPTION OF EXPORT</b> FOLLOWING SHOULD BE ADDED</p> <p><b>1. WEIGHT PER BLADE SHOULD BE 9,403 KG</b></p> <p><b>2. IMPORT AT FOLLOWING S.NOS ARE COMPONENTS AND MAY BE ALLOWED AS PER G.N.4</b></p> <p><b>15, 16, 17, 24, 33, 34, 35, 36, 37, 46, 47, 48, 49, 50, 55, 57, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74,</b></p> <p><b>75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 116, 117,</b></p> <p><b>118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 144, 145, 146, 147</b></p> <p><b>FOLLOWING ITEMS ARE CONSUMBALES AND MAY BE ALLOWED TOGETHER WITHIN 2 % OF FOB VALUE,</b></p> <p><b>30, 31, 32, 38, 39, 40, 41, 42, 43, 44, 45, 53, 56, 58</b></p> <p><b>3. REST OF THE IMPORT ITEMS MAY BE ALLOWED AS APPLIED FOR.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                       |

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| Case No.    | 90 / NC/2/MEET/Oct/202526/11 |
| Case Status | Case Deferred                |

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|--------------------------------------|---------------------------------------------|
| Party Name                           | STERLITE ELECTRIC LIMITED                   |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00004968AM25                  |
| RA File Number                       | 03AX04004686 AM25                           |
| Licence No and Date                  | 0311039823/23/12/2024                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                 | 91 / NC/2/MEET/Oct/202526/11                |
| Case Status                                                                                                              | Case Deferred                               |
| Party Name                                                                                                               | ANAND ENGINEERING PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                  | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                           | HQRNORM APPLY 00005261AM25                  |
| RA File Number                                                                                                           | 04AX04000937 AM25                           |
| Licence No and Date                                                                                                      | 0411008811/31/12/2024                       |
| Norms Committee Decision:                                                                                                |                                             |
| The Committee considered the case as per agenda and decided to call for <b>Personal Hearing</b> in the upcoming meeting. |                                             |
| The case stands deferred.                                                                                                |                                             |

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| Case No.                  | 92 / NC/2/MEET/Oct/202526/11                |
| Case Status               | Case Deferred                               |
| Party Name                | USHA POWER & TRANSMISSION PRIVATE LIMITED   |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00005516AM25                  |
| RA File Number            | 02AX04000627 AM25                           |
| Licence No and Date       | 0211007916/08/01/2025                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 93 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | SHRI NAVKAR METALS LIMITED                  |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00005607AM25                  |
| RA File Number                       | 08AX04001696 AM25                           |
| Licence No and Date                  | 0811013790/11/01/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 94 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | RAIZAN STEEL ENGINEERING PRIVATE LIMITED.   |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00005625AM25                  |
| RA File Number                       | 31AX04000365 AM25                           |
| Licence No and Date                  | 3111004307/13/01/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                | 95 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Deferred                               |
| Party Name              | LUMINO INDUSTRIES LIMITED                   |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00005764AM25                  |
| RA File Number          | 02AX04000653 AM25                           |

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| Licence No and Date                  | 0211007977/21/01/2025 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                             | 96 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00005809AM25                  |
| RA File Number                       | 34AX04000935 AM25                           |
| Licence No and Date                  | 3411005994/23/01/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

| Case No.                                                                                                                                                                                                                                                                                                                                   | 97 / NC/2/MEET/Oct/202526/11                         |             |                                         |                                      |                |                       |   |                                                      |             |                                         |                                      |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|-------------|-----------------------------------------|--------------------------------------|----------------|-----------------------|---|------------------------------------------------------|-------------|-----------------------------------------|--------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                | Case Approved                                        |             |                                         |                                      |                |                       |   |                                                      |             |                                         |                                      |
| Party Name                                                                                                                                                                                                                                                                                                                                 | ENVOLTA METAL INDIA LLP                              |             |                                         |                                      |                |                       |   |                                                      |             |                                         |                                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025          |             |                                         |                                      |                |                       |   |                                                      |             |                                         |                                      |
| HQ File Number                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00005843AM25                           |             |                                         |                                      |                |                       |   |                                                      |             |                                         |                                      |
| RA File Number                                                                                                                                                                                                                                                                                                                             | 13AX04000331 AM25                                    |             |                                         |                                      |                |                       |   |                                                      |             |                                         |                                      |
| Licence No and Date                                                                                                                                                                                                                                                                                                                        | 1311003644/24/01/2025                                |             |                                         |                                      |                |                       |   |                                                      |             |                                         |                                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                  |                                                      |             |                                         |                                      |                |                       |   |                                                      |             |                                         |                                      |
| The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023 and as per the comments of Consultant(SKB) dated 09.10.2025, as under:                                                               |                                                      |             |                                         |                                      |                |                       |   |                                                      |             |                                         |                                      |
| <table><tr><th>SL NO</th><th>ITEM OF EXPORT</th><th>QUANTITY</th><th>ITEM OF IMPORT</th><th>WASTAGE TO BE ALLOWED</th></tr><tr><td>1</td><td>REFINED LEAD-<br/>PURE LEAD INGOTS<br/>(LEAD CONTENT -</td><td>191.196 MTS</td><td>LEAD SCRAP<br/>UNDER ISRI<br/>CODE B-1020</td><td>WASTAGE<br/>@3% ON THE<br/>NET CONTENT</td></tr></table> |                                                      | SL NO       | ITEM OF EXPORT                          | QUANTITY                             | ITEM OF IMPORT | WASTAGE TO BE ALLOWED | 1 | REFINED LEAD-<br>PURE LEAD INGOTS<br>(LEAD CONTENT - | 191.196 MTS | LEAD SCRAP<br>UNDER ISRI<br>CODE B-1020 | WASTAGE<br>@3% ON THE<br>NET CONTENT |
| SL NO                                                                                                                                                                                                                                                                                                                                      | ITEM OF EXPORT                                       | QUANTITY    | ITEM OF IMPORT                          | WASTAGE TO BE ALLOWED                |                |                       |   |                                                      |             |                                         |                                      |
| 1                                                                                                                                                                                                                                                                                                                                          | REFINED LEAD-<br>PURE LEAD INGOTS<br>(LEAD CONTENT - | 191.196 MTS | LEAD SCRAP<br>UNDER ISRI<br>CODE B-1020 | WASTAGE<br>@3% ON THE<br>NET CONTENT |                |                       |   |                                                      |             |                                         |                                      |

|  |                |  |                                                   |                                     |
|--|----------------|--|---------------------------------------------------|-------------------------------------|
|  | 99.97% PURITY) |  | RADIO,<br>HAVING LEAD<br>CONTENT AS<br>90% +/- 3% | OF LEAD IN<br>THE EXPORT<br>PRODUCT |
|--|----------------|--|---------------------------------------------------|-------------------------------------|

**Note:** the company has to produce a certificate of analysis (COA) from the customs authorized laboratory/supplier on the net content of lead in the imported items and also consent to operate from MOEF&CC/CPCB/SPCB for processing of lead scrap (radio) for manufacturing of refined lead-pure lead ingots, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 98 / NC/2/MEET/Oct/202526/11                |
| Case Status             | Case Approved                               |
| Party Name              | ARDEE INDUSTRIES LIMITED                    |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00005856AM25                  |
| RA File Number          | 04AX04001011 AM25                           |
| Licence No and Date     | 0411008961/24/01/2025                       |

**Norms Committee Decision:**

The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023 and as per the comments of Consultant(SKB) dated 09.10.2025, as under:

| SL NO | ITEM OF EXPORT                              | QUANTITY    | ITEM OF IMPORT  | WASTAGE TO BE ALLOWED                                               |
|-------|---------------------------------------------|-------------|-----------------|---------------------------------------------------------------------|
| 1     | PURE LEAD INGOT (AVG LEAD CONTENT - 99.97%) | 547.334 MTS | LEAD DROSS RENT | <b>WASTAGE @6% ON THE NET CONTENT OF LEAD IN THE EXPORT PRODUCT</b> |

**Note:** the company has to produce a certificate of analysis (COA) from the customs authorized laboratory/supplier on the net content of lead in the imported items and also consent to operate from MOEF&CC/CPCB/SPCB for processing of lead dross (RENT) for manufacturing of pure lead ingots, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

|                                      |                                             |
|--------------------------------------|---------------------------------------------|
| Case No.                             | 99 / NC/2/MEET/Oct/202526/11                |
| Case Status                          | Case Deferred                               |
| Party Name                           | SRI TOOLS INDUSTRIES PRIVATE LIMITED        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00005942AM25                  |
| RA File Number                       | 30AX04000631 AM25                           |
| Licence No and Date                  | 3011006442/30/01/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 100 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | TUBOTECH STAINLESS INC                      |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006002AM25                  |
| RA File Number                       | 08AX04001841 AM25                           |
| Licence No and Date                  | 0811014012/04/02/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|----------|-------------------------------|
| Case No. | 101 / NC/2/MEET/Oct/202526/11 |
|----------|-------------------------------|

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|--------------------------------------|---------------------------------------------|
| Case Status                          | Case Deferred                               |
| Party Name                           | AMARA RAJA ENERGY & MOBILITY LIMITED        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006025AM25                  |
| RA File Number                       | 04AX04001051 AM25                           |
| Licence No and Date                  | 0411009033/05/02/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 102 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | JLC ELECTROMET PRIVATE LIMITED              |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006067AM25                  |
| RA File Number                       | 13AX04000363 AM25                           |
| Licence No and Date                  | 1311003672/07/02/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 103 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | NICCO CABLES PRIVATE LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006238AM25                  |
| RA File Number                       | 02AX04000697 AM25                           |
| Licence No and Date                  | 0211008154/14/02/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 104 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | AEIGIS INDUSTRIES PRIVATE LIMITED           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM REVIW00002500AM26                   |
| RA File Number                       | 08AX04001932 AM25                           |
| Licence No and Date                  | 0811014173/18/02/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 105 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | ALUTECH PACKAGING PRIVATE LIMITED           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006370AM25                  |
| RA File Number                       | 05AX04003826 AM25                           |
| Licence No and Date                  | 0511031043/24/02/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 106 / NC/2/MEET/Oct/202526/11               |
| Case Status               | Case Deferred                               |
| Party Name                | ANAND ENGINEERING PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00006441AM25                  |
| RA File Number            | 04AX04001130 AM25                           |
| Licence No and Date       | 0411009165/26/02/2025                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per agenda and decided to call for **Personal Hearing** in the upcoming meeting.

The case stands deferred.

|                                      |                                             |
|--------------------------------------|---------------------------------------------|
| Case No.                             | 107 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | SUCHI SEMICON PRIVATE LIMITED               |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006629AM25                  |
| RA File Number                       | 52AX04000407 AM25                           |
| Licence No and Date                  | 5211012352/10/03/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                  | 108 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                               | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                | STERLITE ELECTRIC LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00006636AM25                  |
| RA File Number                                                                                                                                                                                                                                                                                            | 03AX04003646 AM25                           |
| Licence No and Date                                                                                                                                                                                                                                                                                       | 0311042005/11/03/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                 |                                             |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/3/2019-TSW dated 01.08.2025, as under:                                                                                                                    |                                             |
| <p>I. Net weight of export items at <b>Sl.No.1 to 3</b> may be specified as <b>69.47 MT, 1921.72 MT &amp; 2710.12 MT</b> respectively.</p> <p>II. Quantity of import item at <b>Sl.No.1</b> (i.e. Aluminium Ingot) may be allowed as <b>1.02 Kgs/Kg</b> content in the export item at <b>SI No.1</b>.</p> |                                             |

- III. Quantity of import items at **SI.No.2** (i.e. Magnesium) may be allowed as **1.10 Kgs/Kg** content in the in the export item at SIno.1, taking clue from **SION C-1394**.
- IV. Quantity of import items at **SI.No. 3** (i.e. Silicon) may be allowed as **1.075 Kgs/Kg** content in the export item at **Si No. 1**, taking clue from **SION C-1394**.
- V. Quantity of import item at **SI.No.4** (i.e. Aluminium Ingot) may be allowed as **1.02 Kgs/Kg** content in the export item at **SI No.2**.
- VI. Quantity of import items at **SI.No. 5** (i.e. Magnesium) may be allowed as **1.10 Kgs/Kg** content in the in the export item at **SI.No.2**, taking clue from **SION C-1394**.
- VII. Quantity of import items at **SI.No. 6** (i.e. Silicon) may be allowed as **1.075 Kgs/Kg** content in the export item at **SI.No.2**, taking clue from **SION C-1394**.
- VIII. Quantity of import item at **SI.No.7** (i.e. Aluminium Wire Rod) may be allowed as **1.01 Kgs/Kg** content in the export item at **SI No.3**.
- IX. Quantity of import items at **SI.No. 8** (i.e. Magnesium) may be allowed as **1.10 Kgs/Kg** content in the in the export item at **SI No.3**, taking clue from **SION C-1394**.
- X. Quantity of import items at **SI.No. 9** (i.e. Silicon) may be allowed as **1.075 Kgs/Kg** content in the export item at **SI No.3**, taking clue from **SION C-1394**.

RA concerned may take suitable consequential action accordingly.

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|-------------------------|---------------------------------------------|
| Case No.                | 109 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Approved                               |
| Party Name              | ELEMENTAL CONNECTORS LIMITED                |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00006665AM25                  |
| RA File Number          | 02AX04000779 AM25                           |
| Licence No and Date     | 0211008327/12/03/2025                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of consultant (SKB) dated 09.10.2025, as under:

**ITEM OF EXPORT: COLLATED NAILS**

**QTY: 2000 MTS**

**ITEM OF IMPORT:**

1. Hot Rolled Steel WIRE ROD.
2. ZINC INGOTS
3. Copper Coated Steel Wire.

**WASTAGE TO BE ALLOWED:**

1. **2.5%** ON THE NET WEIGHT OF HOT ROLLED STEEL WIRE IN THE EXPORT PRODUCT.
2. **2.0%** ON NET CONTENT OF ZINC ON THE COLLATED NAILS.
3. **0.5%** ON THE NET WEIGHT OF COPPER COATED STEEL WIRE FOR BINDING NAILS INTO A BUNDLE.

RA concerned may take suitable consequential action accordingly.

|                                      |                                             |
|--------------------------------------|---------------------------------------------|
| Case No.                             | 110 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006686AM25                  |
| RA File Number                       | 34AX04001075 AM25                           |
| Licence No and Date                  | 3411006202/13/03/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                         | 111 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                       | WAAREE ENERGIES LIMITED                     |
| Meeting Number and Date                                                                                                                                          | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                   | HQRNORM APPLY 00006768AM25                  |
| RA File Number                                                                                                                                                   | 52AX04000415 AM25                           |
| Licence No and Date                                                                                                                                              | 5211012526/20/03/2025                       |
| Norms Committee Decision:                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: |                                             |

I. Application on ANF 4A; copy of AA is required.

The case stands deferred.

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 112 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | WELSPUN CORP LIMITED                        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006852AM25                  |
| RA File Number                       | 03AX04006560 AM25                           |
| Licence No and Date                  | 0311042450/24/03/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 113 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | SYRMA SGS TECHNOLOGY LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00006920AM25                  |
| RA File Number                       | 04AX04001276 AM25                           |
| Licence No and Date                  | 0411009383/27/03/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|-------------|-------------------------------|
| Case No.    | 114 / NC/2/MEET/Oct/202526/11 |
| Case Status | Case Deferred                 |

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|--------------------------------------|---------------------------------------------|
| Party Name                           | TECHNO KITCHENWARE PRIVATE LIMITED          |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000114AM26                  |
| RA File Number                       | 03AX04006655 AM25                           |
| Licence No and Date                  | 0311042893/07/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 115 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | OM DRISHIAN INTERNATIONAL LIMITED           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000116AM26                  |
| RA File Number                       | 05AX04004295 AM25                           |
| Licence No and Date                  | 0511031832/07/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 116 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | LS CABLE INDIA PRIVATE LIMITED              |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000118AM26                  |
| RA File Number                       | 33AX04000003 AM26                           |
| Licence No and Date                  | 3311002602/07/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 117 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | AEQUS COOKWARE PRIVATE LIMITED              |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000128AM26                  |
| RA File Number                       | 07AX04000033 AM26                           |
| Licence No and Date                  | 0711014133/08/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 118 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | SYRMA SGS TECHNOLOGY LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000137AM26                  |
| RA File Number                       | 04AX04000013 AM26                           |
| Licence No and Date                  | 0411009451/08/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                         | 119 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                       | AVON TUBETECH PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                          | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                   | HQRNORM APPLY 00000184AM26                  |
| RA File Number                                                                                                                                                   | 05AX04004498 AM25                           |
| Licence No and Date                                                                                                                                              | 0511031880/09/04/2025                       |
| Norms Committee Decision:                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: |                                             |

- I. Information in respect of SNo. 11 of Standard Deficiency Format, export product wise.  
 Details of import item (as the import item is Carbon Steel Semi finished Cold Drawn.  
 II. Seamless Tube and manufacturing process for the manufacture and export of "Carbon Steel Seamless Cold Finished Tubes".

The case stands deferred.

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 120 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | KOTHARI METSOL PRIVATE LIMITED              |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000303AM26                  |
| RA File Number                       | 31AX04000010 AM26                           |
| Licence No and Date                  | 3111004672/17/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 121 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | JAI BALAJI INDUSTRIES LIMITED               |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000343AM26                  |
| RA File Number                       | 02AX04000028 AM26                           |
| Licence No and Date                  | 0211008555/21/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 122 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | CYPRESS INDUSTRIES INDIA PRIVATE LIMITED    |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000346AM26                  |
| RA File Number                       | 08AX04000083 AM26                           |
| Licence No and Date                  | 0811014741/21/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 123 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | R R KABEL LIMITED                           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000348AM26                  |
| RA File Number                       | 03AX04000259 AM26                           |
| Licence No and Date                  | 0311043174/21/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|------------------------------------------------|
| Case No.                             | 124 / NC/2/MEET/Oct/202526/11                  |
| Case Status                          | Case Deferred                                  |
| Party Name                           | TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025    |
| HQ File Number                       | HQRNORM APPLY 00000365AM26                     |
| RA File Number                       | 07AX04000093 AM26                              |
| Licence No and Date                  | 0711014232/21/04/2025                          |
| Norms Committee Decision:            |                                                |
| Case deferred for the comments of TE |                                                |

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| Case No.                             | 125 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | AMAN METAL FINISHERS                        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000443AM26                  |
| RA File Number                       | 05AX04004370 AM25                           |
| Licence No and Date                  | 0511032121/24/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 126 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | ZOBELE INDIA PRIVATE LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000452AM26                  |
| RA File Number                       | 03AX04000343 AM26                           |
| Licence No and Date                  | 0311043290/25/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 127 / NC/2/MEET/Oct/202526/11               |
| Case Status               | Case Deferred                               |
| Party Name                | PARAMOUNT COMMUNICATIONS LIMITED            |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00000467AM26                  |
| RA File Number            | 05AX04000232 AM26                           |
| Licence No and Date       | 0511032149/25/04/2025                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

|                                      |                                             |
|--------------------------------------|---------------------------------------------|
| Case No.                             | 128 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | WELSPUN CORP LIMITED                        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000472AM26                  |
| RA File Number                       | 03AX04000325 AM26                           |
| Licence No and Date                  | 0311043301/25/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|--------------------------------------|---------------------------------------------|
| Case No.                             | 129 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | SELP INDIA PRIVATE LIMITED                  |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000480AM26                  |
| RA File Number                       | 03AX04000299 AM26                           |
| Licence No and Date                  | 0311043305/25/04/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 130 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | CROWN HARDWARE                              |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00000495AM26                  |
| RA File Number          | 06AX04000039 AM26                           |

|                                      |                       |
|--------------------------------------|-----------------------|
| Licence No and Date                  | 0611003565/28/04/2025 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 131 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | CG POWER AND INDUSTRIAL SOLUTIONS LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00000508AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 03AX04000301 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0311043365/29/04/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 09.10.2025, as under:</p> <p style="text-align: center;">A similar case of the firm (earlier Crompton Greaves Ltd.) was approved in NC-2 meeting dated 26/06/2019. Taking cue from the NC decision the firm's proposal is recommended on repeat basis as under:</p> <p>I. Import item at S. No. 1: PRIME GRAIN ORIENTED ELECTRICAL STEEL SHEET IN COILS GRADE 27QG12 THICKNESS 0.27MM: <b>1.05 Kg/Kg</b> content in Export product.<br/> <b>Import item at S. No. 2 &amp; 3: Bushings: Net-to-Net basis under GN-4 as components.</b></p> <p style="text-align: center;">RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                | 132 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | TPI COMPOSITES INDIA PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00000537AM26                  |

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| RA File Number                       | 04AX04000035 AM26     |
| Licence No and Date                  | 0411009535/30/04/2025 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                             | 133 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | WELSPUN CORP LIMITED                        |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000565AM26                  |
| RA File Number                       | 03AX04000377 AM26                           |
| Licence No and Date                  | 0311043479/01/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 134 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | LUMINO INDUSTRIES LIMITED                   |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000601AM26                  |
| RA File Number                       | 02AX04000068 AM26                           |
| Licence No and Date                  | 0211008628/02/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.    | 135 / NC/2/MEET/Oct/202526/11 |
| Case Status | Case Deferred                 |
| Party Name  | WELSPUN CORP LIMITED          |

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| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000619AM26                  |
| RA File Number                       | 03AX04000354 AM26                           |
| Licence No and Date                  | 0311043539/05/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 136 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | MEW ELECTRICALS LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00000646AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 34AX04000094 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 3411006397/06/05/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. Weight of each Export Product.</li> <li>II. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.</li> <li>III. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.</li> <li>IV. Process of manufacture of export item, namely, Copper Cathodes from "Copper Wire Rod".</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                             | 137 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | APAR INDUSTRIES LIMITED                     |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000681AM26                  |
| RA File Number                       | 34AX04000068 AM26                           |
| Licence No and Date                  | 3411006415/08/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 138 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | SIECHEM TECHNOLOGIES PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00000686AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 04AX04000080 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0411009590/08/05/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/136/2019-TSW dated 09.10.2025, as under:</p> <p>I. Net weight of export items at <b>Sl. No.1</b> and <b>2</b> may be specified as <b>36.18 MT</b> and <b>186.66 MT</b> respectively.</p> <p>II. For export item at <b>Sl.No. 1</b>, quantity of import items at <b>Sl. No.1</b> (8 mm Continuous Cast Copper Wire Rod) maybe allowed as applied for i.e. <b>24,480 Kgs</b> as per Engineering Table 5.</p> <p>III. Quantity of import items at <b>Sl. No. 2 to 4</b> may be allowed on <b>net to net basis</b> in the export item at <b>Sl. No.1</b> as claimed by the firm.</p> <p>IV. For export item at <b>Sl No. 2</b>, quantity of import items at <b>Sl.No.5</b> (8 mm Continuous Cast Copper Wire Rod) may be allowed as applied for i.e. <b>41,616 Kgs</b> as per engineering table 5.</p> <p>V. Quantity of import items at <b>Sl.No. 6 to 8</b> may be allowed on <b>net to net basis</b> in the export item at <b>Sl. No.2</b> as claimed by the firm.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                             | 139 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000692AM26                  |
| RA File Number                       | 07AX04000199 AM26                           |
| Licence No and Date                  | 0711014388/08/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 140 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000695AM26                  |
| RA File Number                       | 07AX04000202 AM26                           |
| Licence No and Date                  | 0711014390/08/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                  | 141 / NC/2/MEET/Oct/202526/11               |
| Case Status               | Case Deferred                               |
| Party Name                | BIOPAC INDUSTRIES PRIVATE LIMITED           |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00000723AM26                  |
| RA File Number            | 03AX04000330 AM26                           |
| Licence No and Date       | 0311043695/09/05/2025                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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| Case No.                             | 142 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | SKP MERCHANTS PRIVATE LIMITED               |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000773AM26                  |
| RA File Number                       | 02AX04000111 AM26                           |
| Licence No and Date                  | 0211008680/13/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                            | 143 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                          | V S TRADERS                                 |
| Meeting Number and Date                                                                                                                                                                             | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                      | HQRNORM APPLY 00000781AM26                  |
| RA File Number                                                                                                                                                                                      | 03AX04000650 AM26                           |
| Licence No and Date                                                                                                                                                                                 | 0311043794/14/05/2025                       |
| Norms Committee Decision:                                                                                                                                                                           |                                             |
| <p>The Committee considered the case as per agenda and decided to defer case for further examination and discussion on similar pending cases by the committee.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 144 / NC/2/MEET/Oct/202526/11     |
| Case Status | Case Deferred                     |
| Party Name  | COLORSHINE COATED PRIVATE LIMITED |

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| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000806AM26                  |
| RA File Number                       | 03AX04000597 AM26                           |
| Licence No and Date                  | 0311043821/14/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 145 / NC/2/MEET/Oct/202526/11                  |
| Case Status                          | Case Deferred                                  |
| Party Name                           | ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025    |
| HQ File Number                       | HQRNORM APPLY 00000832AM26                     |
| RA File Number                       | 05AX04000411 AM26                              |
| Licence No and Date                  | 0511032615/15/05/2025                          |
| Norms Committee Decision:            |                                                |
| Case deferred for the comments of TE |                                                |

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| Case No.                             | 146 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | SHIVALIK BIMETAL CONTROLS LTD               |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000837AM26                  |
| RA File Number                       | 05AX04000493 AM26                           |
| Licence No and Date                  | 0511032624/15/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No. | 147 / NC/2/MEET/Oct/202526/11 |
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| Case Status                          | Case Deferred                               |
| Party Name                           | AGRAWAL METAL WORKS PRIVATE LIMITED         |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000838AM26                  |
| RA File Number                       | 33AX04000017 AM26                           |
| Licence No and Date                  | 3311002680/15/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 148 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | STERLITE ELECTRIC LIMITED                   |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000845AM26                  |
| RA File Number                       | 03AX04000695 AM26                           |
| Licence No and Date                  | 0311043892/16/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 149 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | TAYAJE AND SONS PRIVATE LIMITED             |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00000866AM26                  |
| RA File Number                       | 05AX04000474 AM26                           |
| Licence No and Date                  | 0511032646/16/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 150 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | GURU AMARDASS INTERNATIONAL PVT LTD         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00000972AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 05AX04000622 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0511032763/21/05/2025                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 07.10.2025, as under:</p> <p>I. Wastage on PVC tape NIL, as applied.</p> <p>II. <b>2% wastage</b> on net content basis on Copper wire rod.</p> <p>III. <b>5% wastage</b> on net content basis on PVC compound.</p> <p>IV. Import item hot melt as consumable with total value up to <b>3% of total fob value</b> of export.</p> <p>V. Remaining items as components on <b>net-to-net basis under GN-4.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                     | 151 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | COLORSHINE COATED PRIVATE LIMITED           |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                               | HQRNORM APPLY 00001006AM26                  |
| RA File Number                                                               | 03AX04000875 AM26                           |
| Licence No and Date                                                          | 0311044114/22/05/2025                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                      | 152 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                    | VILAS TRANCORE LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00001015AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                | 34AX04000148 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                           | 3411006474/23/05/2025                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 09.10.2025, as under:</p> <p>I. <b>2% wastage</b> on net content basis maybe allowed for both Nan crystalline and amorphous ribbon for manufacture of Nanocrystalline and amorphous cores respectively.</p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                                                                     | 153 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | COLORSHINE COATED PRIVATE LIMITED           |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                               | HQRNORM APPLY 00001036AM26                  |
| RA File Number                                                               | 03AX04000826 AM26                           |
| Licence No and Date                                                          | 0311044110/23/05/2025                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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| Case No.                | 154 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | DEXGREEN INDIA PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |

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| HQ File Number                       | HQRNORM APPLY 00001042AM26 |
| RA File Number                       | 31AX04000076 AM26          |
| Licence No and Date                  | 3111004822/23/05/2025      |
| Norms Committee Decision:            |                            |
| Case deferred for the comments of TE |                            |

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| Case No.                             | 155 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | STEEL INFRA SOLUTIONS COMPANY LIMITED       |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001073AM26                  |
| RA File Number                       | 50AX04000016 AM26                           |
| Licence No and Date                  | 5011001995/27/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                         | 156 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                       | GIC INDUSTRIAL COMPONENTS LLP               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00001135AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                   | 24AX04000067 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                              | 2411004592/28/05/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                        |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Submit drawings with complete dimensions of the export items.</p> <p>II. Process flow charts and wastage at each stage of operation.</p> <p>III. Where is the application of the export items?</p> |                                             |

IV. Bill of entries of each imported item.

V. Grade of imported steel rods equivalent to Indian standard. Submit mill test certificate.

The case stands deferred.

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| Case No.                             | 157 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | RAJHANS METALS PVT LTD                      |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM REVIW00002846AM26                   |
| RA File Number                       | 24AX04000065 AM26                           |
| Licence No and Date                  | 2411004593/28/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 158 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | TIRUPATI PLASTOMATICS PVT LTD               |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001160AM26                  |
| RA File Number                       | 13AX04000060 AM26                           |
| Licence No and Date                  | 1311003950/29/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.    | 159 / NC/2/MEET/Oct/202526/11 |
| Case Status | Case Deferred                 |
| Party Name  | H D WIRE PRIVATE LIMITED      |

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| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001202AM26                  |
| RA File Number                       | 56AX04000112 AM26                           |
| Licence No and Date                  | 5611003925/30/05/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 160 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | SHREE RAMDOOT ROLLERS PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00001208AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 02AX04000169 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0211008818/30/05/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <ol style="list-style-type: none"> <li>I. What is the composition of Export products? Submit Mill Test Certificate.</li> <li>II. What are the raw materials for the manufacturing of export products?</li> <li>III. Submit the process of manufacturing and the weight of each raw material charge mix</li> <li>IV. What is the percentage of Silicon and Manganese in the export products, and what is the percentage of Silicon and Manganese in the raw material? Submit a material balancing sheet detailing the inputs and export products, along with their corresponding chemical compositions.</li> <li>V. Justify the requirement of the imported input against the export.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 161 / NC/2/MEET/Oct/202526/11   |
| Case Status | Case Deferred                   |
| Party Name  | JAIN RESOURCE RECYCLING LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00001235AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 04AX04000134 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 0411009712/03/06/2025                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. What is the Chemical composition of the export product? Submit the Chemical Analysis report of the recognized laboratory.</p> <p>II. Submit the Mill test certificate of the imported copper cathode having 97% copper content.</p> <p>III. For the manufacturing of Copper Alloy Billets/Ingots, the alloy needs some other constituents like Zinc/Tin/Aluminum/Nickel/Silicon. However, the indigenous inputs and their required quantity are not indicated in the table of Appendix 4E. Please submit a revised Appendix 4E for the material balancing.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 162 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | JAIN RESOURCE RECYCLING LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00001236AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 04AX04000133 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0411009714/03/06/2025                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Copper cathode is the purest form of copper, having 99.999% copper content. Submit photographs of the imported copper cathode. Also submit a Certificate of Analysis (COA) from the supplier on the net content of copper in the imported copper cathode, which should be the average content of 97% copper after adding the copper content in all the Bill of Ladings.</p> |                                             |

II. Since 97% is the copper content in the imported copper cathode, how does the export of refined copper billets have 95-99.5% copper content? Submit a full justification.

The case stands deferred.

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| Case No.                             | 163 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | CONSOLIDATED COIN COMPANY PRIVATE LIMITED   |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001240AM26                  |
| RA File Number                       | 05AX04000669 AM26                           |
| Licence No and Date                  | 0511033080/03/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 164 / NC/2/MEET/Oct/202526/11                  |
| Case Status                          | Case Deferred                                  |
| Party Name                           | ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025    |
| HQ File Number                       | HQRNORM APPLY 00001249AM26                     |
| RA File Number                       | 05AX04000826 AM26                              |
| Licence No and Date                  | 0511033083/03/06/2025                          |
| Norms Committee Decision:            |                                                |
| Case deferred for the comments of TE |                                                |

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| Case No.    | 165 / NC/2/MEET/Oct/202526/11  |
| Case Status | Case Deferred                  |
| Party Name  | LANKA SWISSTEK PRIVATE LIMITED |

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| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001264AM26                  |
| RA File Number                       | 07AX04000374 AM26                           |
| Licence No and Date                  | 0711014625/03/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 166 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | GURU AMARDASS INTERNATIONAL PVT LTD         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00001274AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 05AX04000840 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0511033110/04/06/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 07.10.2025, as under:</p> <p>I. Wastage on PVC tape NIL, as applied.</p> <p>II. <b>2% wastage</b> on net content basis on Copper wire rod.</p> <p>III. <b>5% wastage</b> on net content basis on PVC compound.</p> <p>IV. Import item hot melt as consumable with total value up to <b>3% of total fob value</b> of export.</p> <p>V. Remaining items as components on <b>net-to-net basis under GN-4.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                | 167 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | WELSPUN CORP LIMITED                        |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00001289AM26                  |

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| RA File Number                       | 03AX04001088 AM26     |
| Licence No and Date                  | 0311044488/04/06/2025 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                             | 168 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | VISIONOVA MULTISOURCE PRIVATE LIMITED       |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001351AM26                  |
| RA File Number                       | 33AX04000028 AM26                           |
| Licence No and Date                  | 3311002732/06/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 169 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | LUMINO INDUSTRIES LIMITED                   |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001422AM26                  |
| RA File Number                       | 02AX04000197 AM26                           |
| Licence No and Date                  | 0211008880/10/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.    | 170 / NC/2/MEET/Oct/202526/11 |
| Case Status | Case Deferred                 |
| Party Name  | MAXIMUM S.S PRIVATE LIMITED   |

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| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001450AM26                  |
| RA File Number                       | 05AX04000946 AM26                           |
| Licence No and Date                  | 0511033269/11/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 171 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | COLORSHINE COATED PRIVATE LIMITED           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001451AM26                  |
| RA File Number                       | 03AX04001138 AM26                           |
| Licence No and Date                  | 0311044679/11/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 172 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | COLORSHINE COATED PRIVATE LIMITED           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001452AM26                  |
| RA File Number                       | 03AX04001135 AM26                           |
| Licence No and Date                  | 0311044682/11/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No. | 173 / NC/2/MEET/Oct/202526/11 |
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| Case Status                          | Case Deferred                               |
| Party Name                           | COLORSHINE COATED PRIVATE LIMITED           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001453AM26                  |
| RA File Number                       | 03AX04001128 AM26                           |
| Licence No and Date                  | 0311044683/11/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 174 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | NICCO CABLES PRIVATE LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001464AM26                  |
| RA File Number                       | 02AX04000185 AM26                           |
| Licence No and Date                  | 0211008892/12/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 175 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | AZAD ENGINEERING LIMITED                    |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001482AM26                  |
| RA File Number                       | 09AX04000240 AM26                           |
| Licence No and Date                  | 0911009801/12/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 176 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | MANSI ENTERPRISE                            |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001494AM26                  |
| RA File Number                       | 24AX04000074 AM26                           |
| Licence No and Date                  | 2411004633/13/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                 | 177 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                               | R R KABEL LIMITED                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00001503AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                           | 03AX04001120 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                      | 0311044822/16/06/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                |                                             |
| <p>The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 18.09.2025 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 178 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |

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| HQ File Number                       | HQRNORM APPLY 00001556AM26 |
| RA File Number                       | 07AX04000470 AM26          |
| Licence No and Date                  | 0711014774/18/06/2025      |
| Norms Committee Decision:            |                            |
| Case deferred for the comments of TE |                            |

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| Case No.                             | 179 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001557AM26                  |
| RA File Number                       | 07AX04000471 AM26                           |
| Licence No and Date                  | 0711014775/18/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 180 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | RATNAMANI METALS AND TUBES LIMITED          |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001568AM26                  |
| RA File Number                       | 08AX04000480 AM26                           |
| Licence No and Date                  | 0811015328/19/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.    | 181 / NC/2/MEET/Oct/202526/11 |
| Case Status | Case Deferred                 |

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| Party Name                           | S. S. FABRICATORS & MANUFACTURERS PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025       |
| HQ File Number                       | HQRNORM APPLY 00001572AM26                        |
| RA File Number                       | 50AX04000006 AM26                                 |
| Licence No and Date                  | 5011002031/19/06/2025                             |
| Norms Committee Decision:            |                                                   |
| Case deferred for the comments of TE |                                                   |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                           | 182 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                         | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00001588AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04001040 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511033416/20/06/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                          |                                             |
| <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/95/2019-TSW dated 21.07.2025, as under:</p> <p style="text-align: center;"><b>Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                | 183 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | SAVERA AUTO COMPS PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00001595AM26                  |
| RA File Number          | 03AX04001452 AM26                           |

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| Licence No and Date                  | 0311044981/20/06/2025 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                                                                                                                                                                                                 | 184 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                              | Case Approved                               |
| Party Name                                                                                                                                                                                               | ASIAN PLASTOWARES PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                  | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                           | HQRNORM APPLY 00001617AM26                  |
| RA File Number                                                                                                                                                                                           | 03AX04001388 AM26                           |
| Licence No and Date                                                                                                                                                                                      | 0311045005/23/06/2025                       |
| Norms Committee Decision:                                                                                                                                                                                |                                             |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 09.10.2025, as under:                                                            |                                             |
| <p>I. With <b>7% wastage</b> on <b>Import Item No.1</b> and <b>5% wastage</b> on <b>import item No.2, 3, 4.</b></p> <p>II. <b>Item no.5</b> of REL Size may be allowed on <b>Nett to Nett Basis.</b></p> |                                             |
| RA concerned may take suitable consequential action accordingly.                                                                                                                                         |                                             |

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| Case No.                             | 185 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | NARAYAN POWER TECH PRIVATE LIMITED          |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001637AM26                  |
| RA File Number                       | 34AX04000247 AM26                           |
| Licence No and Date                  | 3411006638/23/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 186 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | EMIRATES ALUMINIUM CONCEPTS PRIVATE LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001700AM26                  |
| RA File Number                       | 56AX04000144 AM26                           |
| Licence No and Date                  | 5611003985/25/06/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                 | 187 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                               | SPECIAL CABLES PVT LTD                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                  | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00001755AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                           | 05AX04000997 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                      | 0511033539/27/06/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                |                                             |
| <p>The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 18.09.2025 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.    | 188 / NC/2/MEET/Oct/202526/11 |
| Case Status | Case Deferred                 |
| Party Name  | SPECIAL CABLES PVT LTD        |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00001756AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                            | 05AX04001000 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                       | 0511033543/27/06/2025                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 18.09.2025 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                          | 189 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                                                                        | ANAND ENGINEERING PRODUCTS PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                           | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                    | HQRNORM APPLY 00001789AM26                  |
| RA File Number                                                                                                                                                                                    | 04AX04000287 AM26                           |
| Licence No and Date                                                                                                                                                                               | 0411009875/30/06/2025                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to call for <b>Personal Hearing</b> in the upcoming meeting.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                | 190 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | R R KABEL LIMITED                           |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00001817AM26                  |

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| RA File Number                       | 03AX04001362 AM26     |
| Licence No and Date                  | 0311045269/02/07/2025 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                   | 191 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                 | JAIN RESOURCE RECYCLING LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00001821AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                             | 04AX04000306 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                        | 0411009890/02/07/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                  |                                             |
| <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. Submit a Mill Test Certificate of the export product indicating Average Copper is 95% to 99.5%.</p> <p>II. Submit the Mill test certificate of the imported copper cathode from the supplier having 97% copper content.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                  | 192 / NC/2/MEET/Oct/202526/11               |
| Case Status               | Case Deferred                               |
| Party Name                | DEXGREEN INDIA PRIVATE LIMITED              |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00001830AM26                  |
| RA File Number            | 31AX04000139 AM26                           |
| Licence No and Date       | 3111005033/02/07/2025                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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| Case No.                             | 193 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | EASY PHOTO VOLTECH PRIVATE LIMITED          |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001836AM26                  |
| RA File Number                       | 05AX04000995 AM26                           |
| Licence No and Date                  | 0511033640/03/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 194 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001866AM26                  |
| RA File Number                       | 07AX04000558 AM26                           |
| Licence No and Date                  | 0711014939/04/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                | 195 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | NORDEX INDIA MANUFACTURING PRIVATE LIMITED  |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00001867AM26                  |
| RA File Number          | 07AX04000557 AM26                           |

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| Licence No and Date                  | 0711014940/04/07/2025 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                             | 196 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | STERLITE ELECTRIC LIMITED                   |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001902AM26                  |
| RA File Number                       | 03AX04001674 AM26                           |
| Licence No and Date                  | 0311045421/07/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 197 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | NARAYAN POWER TECH PRIVATE LIMITED          |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001938AM26                  |
| RA File Number                       | 34AX04000321 AM26                           |
| Licence No and Date                  | 3411006705/08/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                | 198 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | ASEEM TECHNOLOGIES PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |

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| HQ File Number                       | HQRNORM APPLY 00001941AM26 |
| RA File Number                       | 56AX04000154 AM26          |
| Licence No and Date                  | 5611004019/08/07/2025      |
| Norms Committee Decision:            |                            |
| Case deferred for the comments of TE |                            |

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| Case No.                             | 199 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | MAN INDUSTRIES (INDIA) LIMITED              |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001945AM26                  |
| RA File Number                       | 03AX04001515 AM26                           |
| Licence No and Date                  | 0311045486/08/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 200 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | MANAKSIA COATED METALS & INDUSTRIES LIMITED |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00001996AM26                  |
| RA File Number                       | 02AX04000223 AM26                           |
| Licence No and Date                  | 0211009061/10/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.    | 201 / NC/2/MEET/Oct/202526/11 |
| Case Status | Case Deferred                 |

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| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NATH FOILS PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00002012AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 09AX04000343 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0911010010/11/07/2025                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:</p> <p>I. How many Aluminum Foil Plain in numbers will be exported in 2640000.00 Kgs?</p> <p>II. Will each Aluminum Foil Plain be exported with a Steel tube?</p> <p>III. What is the net weight of Aluminum Foil Stock and Steel Tube in each export product separately?</p> <p>IV. Submit the process flow chart for the manufacturing of Aluminum Foil stock and also steel tubes separately.</p> <p>V. What are the reasons for importing SOMENTOR 32 S, and what are the characteristics of this as a coolant?</p> <p>VI. Submit a coloured photograph of the export product.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                     | 202 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                  | Case Deferred                               |
| Party Name                                                                   | OSWAL CABLES LTD                            |
| Meeting Number and Date                                                      | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                               | HQRNORM APPLY 00002019AM26                  |
| RA File Number                                                               | 13AX04000115 AM26                           |
| Licence No and Date                                                          | 1311004062/11/07/2025                       |
| <p>Norms Committee Decision:</p> <p>Case deferred for the comments of TE</p> |                                             |

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| Case No. | 203 / NC/2/MEET/Oct/202526/11 |
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| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Approved                                 |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | INDUTCH COMPOSITES TECHNOLOGY PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025   |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00002032AM26                    |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 04AX04000360 AM26                             |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0411009957/11/07/2025                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 09.10.2025, as under:</p> <p><b>ITEM OF EXPORT: ROTAR BLADE FOR WOEG – 60 NOS</b></p> <p><b>IN THE DESCRIPTION OF EXPORT FOLLOWING SHOULD BE ADDED</b></p> <p><b>WEIGHT PER BLADE SHOULD BE 19,805 KG +/-3 %</b></p> <p><b>1. IMPORT AT FOLLOWING S.NOS ARE COMPONENTS AND MAY BE ALLOWED NETT TO NETT AS PER G.N.4.</b></p> <p><b>4 to 8, 24 to 27,39 to 42,45 to 47,49 to 60, 68 to 79,96 to 117,</b></p> <p><b>2. IMPORT OF ITEM NO 1, 2, 3, 62, and 121, are consumables qty may be allowed as applied for with overall value up to 0.25 % of FOB value.</b></p> <p><b>3. REST OF THE IMPORT ITEMS MAY BE ALLOWED AS APPLIED FOR</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                               |

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| Case No.                | 204 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | LUMINO INDUSTRIES LIMITED                   |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00002081AM26                  |
| RA File Number          | 02AX04000300 AM26                           |
| Licence No and Date     | 0211009093/15/07/2025                       |

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| Norms Committee Decision:            |
| Case deferred for the comments of TE |

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| Case No.                             | 205 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | CYPRESS INDUSTRIES INDIA PRIVATE LIMITED    |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002089AM26                  |
| RA File Number                       | 08AX04000484 AM26                           |
| Licence No and Date                  | 0811015589/15/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 206 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | MAN INDUSTRIES (INDIA) LIMITED              |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002114AM26                  |
| RA File Number                       | 03AX04004381 AM25                           |
| Licence No and Date                  | 0111026371/16/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                | 207 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | CUPREOUS FITTINGS                           |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00002126AM26                  |

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| RA File Number                       | 04AX04000383 AM26     |
| Licence No and Date                  | 0411009985/16/07/2025 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                                                                                                                                                                                                                                                                        | 208 / NC/2/MEET/Oct/202526/11               |
| Case Status                                                                                                                                                                                                                                                                     | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                      | KEI INDUSTRIES LIMITED                      |
| Meeting Number and Date                                                                                                                                                                                                                                                         | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00002139AM26                  |
| RA File Number                                                                                                                                                                                                                                                                  | 05AX04001351 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                             | 0511033915/17/07/2025                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                       |                                             |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/95/2019-TSW dated 26.08.2025, as under:                                                                                         |                                             |
| <p style="text-align: center;"><b>Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.</b></p> <p style="text-align: center;">RA concerned may take suitable consequential action accordingly.</p> |                                             |

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| Case No.                  | 209 / NC/2/MEET/Oct/202526/11               |
| Case Status               | Case Deferred                               |
| Party Name                | MEW ELECTRICALS LIMITED                     |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00002171AM26                  |
| RA File Number            | 34AX04000265 AM26                           |
| Licence No and Date       | 3411006751/18/07/2025                       |
| Norms Committee Decision: |                                             |

Case deferred for the comments of TE

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| Case No.                             | 210 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | HITACHI ENERGY INDIA LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002176AM26                  |
| RA File Number                       | 05AX04001256 AM26                           |
| Licence No and Date                  | 0511033953/18/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 211 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | COLORSHINE COATED PRIVATE LIMITED           |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002190AM26                  |
| RA File Number                       | 03AX04001933 AM26                           |
| Licence No and Date                  | 0311045791/21/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                | 212 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | SYRMA SGS TECHNOLOGY LIMITED                |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00002203AM26                  |
| RA File Number          | 04AX04000396 AM26                           |

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| Licence No and Date                  | 0411010012/21/07/2025 |
| Norms Committee Decision:            |                       |
| Case deferred for the comments of TE |                       |

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| Case No.                             | 213 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | MANLY SILICON STEEL PRIVATE LIMITED         |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002214AM26                  |
| RA File Number                       | 07AX04000611 AM26                           |
| Licence No and Date                  | 0711015121/21/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                             | 214 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | NICCO CABLES PRIVATE LIMITED                |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002221AM26                  |
| RA File Number                       | 02AX04000299 AM26                           |
| Licence No and Date                  | 0211009153/21/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

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| Case No.                | 215 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Deferred                               |
| Party Name              | REAL ENGINEERING                            |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |

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| HQ File Number                       | HQRNORM APPLY 00002232AM26 |
| RA File Number                       | 24AX04000162 AM26          |
| Licence No and Date                  | 2411004740/22/07/2025      |
| Norms Committee Decision:            |                            |
| Case deferred for the comments of TE |                            |

| Case No.                                                                                                                                                                                                                                                                                                                                                                                                          | 216 / NC/2/MEET/Oct/202526/11                                     |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|-----------------------|-------------------------------------------------------------------|----|--------|----|--------|----|--------|----|--------|----|--------|----|--------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                       | Case Approved                                                     |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                        | PMEA SOLAR TECH SOLUTIONS LIMITED                                 |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                           | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025                       |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                    | HQRNORM APPLY 00002243AM26                                        |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                    | 03AX04002006 AM26                                                 |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                               | 0311045848/22/07/2025                                             |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                         |                                                                   |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 07.10.2025, as under:                                                                                                                                                                                                                                                                       |                                                                   |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| <table border="1"> <thead> <tr> <th>Import item<br/>S. No.</th><th>% Wastage on net content<br/>basis to be allowed after<br/>recovery</th></tr> </thead> <tbody> <tr> <td>1.</td><td>34.23%</td></tr> <tr> <td>2.</td><td>12.01%</td></tr> <tr> <td>3.</td><td>36.67%</td></tr> <tr> <td>4.</td><td>21.21%</td></tr> <tr> <td>5.</td><td>12.01%</td></tr> <tr> <td>6.</td><td>34.81%</td></tr> </tbody> </table> |                                                                   | Import item<br>S. No. | % Wastage on net content<br>basis to be allowed after<br>recovery | 1. | 34.23% | 2. | 12.01% | 3. | 36.67% | 4. | 21.21% | 5. | 12.01% | 6. | 34.81% |
| Import item<br>S. No.                                                                                                                                                                                                                                                                                                                                                                                             | % Wastage on net content<br>basis to be allowed after<br>recovery |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| 1.                                                                                                                                                                                                                                                                                                                                                                                                                | 34.23%                                                            |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| 2.                                                                                                                                                                                                                                                                                                                                                                                                                | 12.01%                                                            |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| 3.                                                                                                                                                                                                                                                                                                                                                                                                                | 36.67%                                                            |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| 4.                                                                                                                                                                                                                                                                                                                                                                                                                | 21.21%                                                            |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| 5.                                                                                                                                                                                                                                                                                                                                                                                                                | 12.01%                                                            |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |
| 6.                                                                                                                                                                                                                                                                                                                                                                                                                | 34.81%                                                            |                       |                                                                   |    |        |    |        |    |        |    |        |    |        |    |        |

|     |        |
|-----|--------|
| 7.  | 11.63% |
| 8.  | 12.01% |
| 9.  | 44.57% |
| 10. | 16.97% |
| 11. | 21.21% |

RA concerned may take suitable consequential action accordingly.

|                                      |                                             |
|--------------------------------------|---------------------------------------------|
| Case No.                             | 217 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | TUBOTECH STAINLESS INC                      |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002247AM26                  |
| RA File Number                       | 08AX04000666 AM26                           |
| Licence No and Date                  | 0811015675/22/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 218 / NC/2/MEET/Oct/202526/11               |
| Case Status               | Case Approved                               |
| Party Name                | DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED  |
| Meeting Number and Date   | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number            | HQRNORM APPLY 00002281AM26                  |
| RA File Number            | 02AX04000315 AM26                           |
| Licence No and Date       | 0211009171/24/07/2025                       |
| Norms Committee Decision: |                                             |

The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023 and as per the comments of Consultant(SKB) dated 09.10.2025, as under:

| SI No | Export Item                                                 | QUANTITY  | ITEM OF IMPORT                   | Quantity TO BE ALLOWED                                                       |
|-------|-------------------------------------------------------------|-----------|----------------------------------|------------------------------------------------------------------------------|
| 1     | PURE LEAD INGOT<br>(Minimum Lead content 99.97% to 99.999%) | 631.00 MT | LEAD SCRAP<br>ISRI CODE<br>RAILS | WASTAGE @6%<br>ON THE NET<br>CONTENT OF<br>LEAD IN THE<br>EXPORT<br>PRODUCT. |

**NOTE:** The Company has to produce a Certificate of Analysis (COA) from the Customs Authorized Laboratory/Supplier and Consent to Operate from MOEF &CC/CPCB/SPCB for processing imported lead scrap (Rails) for manufacturing pure lead ingots, to the RA concerned.

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 219 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Approved                               |
| Party Name              | TUBE INVESTMENTS OF INDIA LIMITED           |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00002282AM26                  |
| RA File Number          | 04AX04000403 AM26                           |
| Licence No and Date     | 0411010039/24/07/2025                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/83/2019-TSW dated 09.10.2025, as under:

- I. Import items at **SI No.1 & 2** shall be of relevant grade as contained / utilized in the export item and their quantities put together may be allowed as **689.53 MT** as **1.155 Kgs/Kg** content in the export item.

RA concerned may take suitable consequential action accordingly.

|                                      |                                             |
|--------------------------------------|---------------------------------------------|
| Case No.                             | 220 / NC/2/MEET/Oct/202526/11               |
| Case Status                          | Case Deferred                               |
| Party Name                           | VIDYA WIRES LIMITED                         |
| Meeting Number and Date              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                       | HQRNORM APPLY 00002294AM26                  |
| RA File Number                       | 34AX04000112 AM26                           |
| Licence No and Date                  | 3411006772/24/07/2025                       |
| Norms Committee Decision:            |                                             |
| Case deferred for the comments of TE |                                             |

| Case No.                                                                                                                                                                                                                                                                                                                                                              | 221 / NC/2/MEET/Oct/202526/11               |                |                                                         |                                                                      |                |                       |   |                                       |                |                                                         |                                                                      |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------------|---------------------------------------------------------|----------------------------------------------------------------------|----------------|-----------------------|---|---------------------------------------|----------------|---------------------------------------------------------|----------------------------------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                           | Case Approved                               |                |                                                         |                                                                      |                |                       |   |                                       |                |                                                         |                                                                      |
| Party Name                                                                                                                                                                                                                                                                                                                                                            | JAIN RESOURCE RECYCLING LIMITED             |                |                                                         |                                                                      |                |                       |   |                                       |                |                                                         |                                                                      |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                               | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |                |                                                         |                                                                      |                |                       |   |                                       |                |                                                         |                                                                      |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00002330AM26                  |                |                                                         |                                                                      |                |                       |   |                                       |                |                                                         |                                                                      |
| RA File Number                                                                                                                                                                                                                                                                                                                                                        | 04AX04000370 AM26                           |                |                                                         |                                                                      |                |                       |   |                                       |                |                                                         |                                                                      |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                   | 0411010065/28/07/2025                       |                |                                                         |                                                                      |                |                       |   |                                       |                |                                                         |                                                                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                             |                                             |                |                                                         |                                                                      |                |                       |   |                                       |                |                                                         |                                                                      |
| The Committee considered the case as per the agenda and decided to ratify the ad-hoc norms as per the record notes of the special committee, published in the minutes of the meeting dated 03.10.2023 and as per the comments of Consultant(SKB) dated 09.10.2025, as under:                                                                                          |                                             |                |                                                         |                                                                      |                |                       |   |                                       |                |                                                         |                                                                      |
| <table><tr><th>SL NO</th><th>EXPORT ITEM</th><th>QUANTITY</th><th>ITEM OF IMPORT</th><th>WASTAGE TO BE ALLOWED</th></tr><tr><td>1</td><td>LEAD INGOTS (AVG LEAD CONTENT 99.97%)</td><td>3821901.29 KGS</td><td>Lead Scrap as per ISRI code Rink (Avg Lead Content 45%)</td><td><b>WASTAGE @ 6% ON THE NET CONTENT OF LEAD IN THE EXPORT PRODUCT</b></td></tr></table> |                                             | SL NO          | EXPORT ITEM                                             | QUANTITY                                                             | ITEM OF IMPORT | WASTAGE TO BE ALLOWED | 1 | LEAD INGOTS (AVG LEAD CONTENT 99.97%) | 3821901.29 KGS | Lead Scrap as per ISRI code Rink (Avg Lead Content 45%) | <b>WASTAGE @ 6% ON THE NET CONTENT OF LEAD IN THE EXPORT PRODUCT</b> |
| SL NO                                                                                                                                                                                                                                                                                                                                                                 | EXPORT ITEM                                 | QUANTITY       | ITEM OF IMPORT                                          | WASTAGE TO BE ALLOWED                                                |                |                       |   |                                       |                |                                                         |                                                                      |
| 1                                                                                                                                                                                                                                                                                                                                                                     | LEAD INGOTS (AVG LEAD CONTENT 99.97%)       | 3821901.29 KGS | Lead Scrap as per ISRI code Rink (Avg Lead Content 45%) | <b>WASTAGE @ 6% ON THE NET CONTENT OF LEAD IN THE EXPORT PRODUCT</b> |                |                       |   |                                       |                |                                                         |                                                                      |

**Note:** The Company must produce a Certificate of Analysis (COA) from a Customs Authorized laboratory or supplier on the net content of lead in the imported item, as well as obtain Consent to Operate from MoEF & CC/CPCB/SPCB for the processing of lead scrap (RINK) for the manufacturing of lead ingots, to be submitted to the RA concerned.

RA concerned may take suitable consequential action accordingly.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 222 / NC/2/MEET/Oct/202526/11               |
| Case Status             | Case Approved                               |
| Party Name              | SHIVALIK BIMETAL CONTROLS LTD               |
| Meeting Number and Date | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number          | HQRNORM APPLY 00002385AM26                  |
| RA File Number          | 05AX04001439 AM26                           |
| Licence No and Date     | 0511034172/29/07/2025                       |

**Norms Committee Decision:**

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No. P-47011/80/2019-TSW dated 09.10.2025, as under:

- I. Quantity of import items at **Sl.No.1 & 2** may be allowed as **1.045 Kgs/Kg** content in the export item at **Sl.No.1.**
- II. Quantity of import items at **Sl.No.3 & 4** may be allowed as **1.045 Kgs/Kg** content in the export item at **Sl.No.2.**

RA concerned may take suitable consequential action accordingly.

|             |                                     |
|-------------|-------------------------------------|
| Case No.    | 223 / NC/2/MEET/Oct/202526/11       |
| Case Status | Case Approved                       |
| Party Name  | GURU AMARDASS INTERNATIONAL PVT LTD |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 2/ MEET/ Oct/ 202526/ 11 and 10/10/2025 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00002538AM26                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 05AX04001624 AM26                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 0511034323/06/08/2025                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) dated 07.10.2025, as under:</p> <p>I. Wastage on PVC tape NIL, as applied.</p> <p>II. <b>1% wastage</b> on net content basis on Refined Copper wire.</p> <p>III. <b>5% wastage</b> on net content basis on PVC compound.</p> <p>IV. Import item hot melt as consumable with total value up to <b>3% of total fob value</b> of export.</p> <p>V. Remaining items as components on <b>net-to-net basis under GN-4.</b></p> <p>RA concerned may take suitable consequential action accordingly.</p> |                                             |